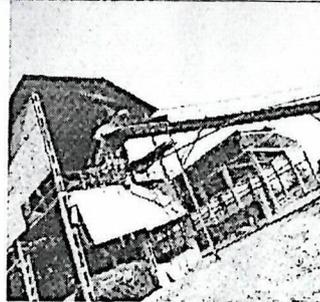
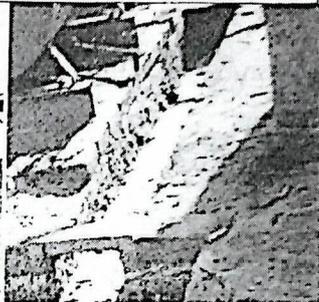
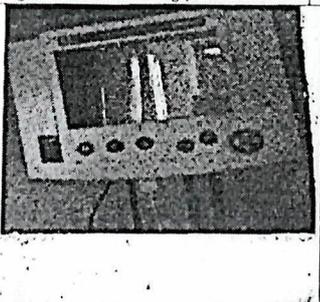
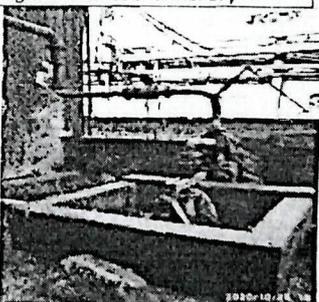
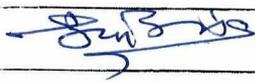
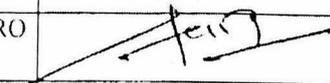


M/s Vishvakarma Paper &amp; Boards Ltd., Ramnagar Road, Kashipur, Dist. US Nagar.

1.	Name & Address of the Industry:	M/s Vishvakarma Paper & Boards Ltd., 4.5 km, Ramnagar Road, Kashipur, Dist. U. S. Nagar, Uttarakhand
	Coordinates:	Latitude: 78 985444 Longitude: 29 240303
	Contact person: Contact No. and E-mail	Mr. Vikash Jain Contact No. : 9837048277
2.	Date of Visit:	28.10.2020
3.	Type of Industry Sector:	Paper & Pulp Agro based including waste paper (Kraft Paper)
4.	Operational Status	Closed since 01.06.2020
5.	<b>Observations made during the visit -</b> 1. The unit was found <b>non-operational</b> at the time of visit. 2. Unit has stopped its manufacturing operations since 01.06.2020 (Annexure-10.1).	
6.	<b>Photographs:</b>	
		
		
		
		
	Fig.1: Entry gate	Fig.2: Manufacturing process area
	Fig.4: ETP outlet channel dry	Fig.5: OCEMS display
		Fig.6: Borewell with flow meter

**Signature of the inspecting officials**

Sr. No.	Name of the Officials	Signature
1.	Sh. C. B Chourasia, Sc.'E', CPCB, Delhi	
2.	Dr. Pankaj Kumar, Sc.'D', CPCB, Delhi	
3.	Sh. Naresh Goswami, Regional Officer, RO Kashipur, UKPCB	
4.	Dr. Abhas Kumar, Sc.'B', CPCB, Delhi	
5.	Sh. Ankit Shukla, SRF, CPCB, Delhi	

**VISHVAKARMA PAPER & BOARDS PVT. LTD.**

Works &amp; Regd. Office : 4.5 Km., Ramnagar Road, Kashipur (Udham Singh Nagar)

Phone : 05947-274756, Email : vpbl@rediffmail.com

VK/20-21/02

**Date-22-06-2020**

To,

The Regional Director

Regional Office

ESI Corporation

Wing-4, Shivpuri, Prem Nagar

Dehradun, Uttarakhand

**Sub:-Regarding temporary closure intimation w.e.f.01.06.2020 61000420150000801**

Sir,

We would like to inform you that we have temporary closed the all manufacturing activities w.e.f. 01.06.2020 and it is also inform you that we are enclosing herewith details as under-

- 1- Application Copy of Electricity Power disconnection
- 2- Copy of Electric Bill

Kindly do the needful and oblige.

Thanking You

Yours Faithfully

For Vishvakarma Paper &amp; Boards Pvt. Ltd.

Auth. Signatory/Director



CIN NO. U21015UR1986PTC007633



**VISHVAKARMA PAPER & BOARDS PVT. LTD.**

Works & Regd. Office : 4.5 Km., Ramnagar Road, Kashipur (Udham Singh Nagar)  
Phone : 05947-274756, Email : vpbl@rediffmail.com

VK/20-21/03

Date-22-06-2020

To,

The Regional PF Commissioner

Regional Office

Khurana Complex, II nd Floor

Nainital Road, Haldwani

Sub:-Regarding temporary closure intimation w.e.f.01.06.2020 UK/HLD/16523

Sir,

We would like to inform you that we have temporary closed the all manufacturing activities w.e.f. 01.06.2020 and it is also inform you that we are enclosing herewith details as under-

- 1-Application Copy of Electricity Power disconnection
- 2-Copy of Electric Bill

Kindly do the needful and oblige.

Thanking You

Yours Faithfully

For Vishvakarma Paper & Boards Pvt. Ltd

Auth. Signatory/Director





28/10/2020

सेवा में,  
श्रीमान सदस्य सचिव  
उत्तराखंड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड  
46 बी, आई0 टी0 पार्क सहस्त्रधारा रोड  
देहरादून-248001  
(उत्तराखंड)

विषय: उत्पादन प्रक्रिया बन्द होने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपको अवगत कराना है कि हमारी फ़ैक्ट्री में मई-2020 के बाद से उत्पादन प्रक्रिया को अनिश्चित काल के लिए बन्द कर दिया गया है। पुनः उत्पादन शुरू करने पर आपको सूचित किया जायेगा। सूचना महोदय के सुचनार्थ प्रेषित की जा रही है।

धन्यवाद ।

वृत्ते, विश्वकर्मा पेपर एण्ड बोर्ड्स प्रा0 लिमिटेड।

*Vish Jan*

अधिकृत प्रतिनिधि

प्रतिलिपि: श्रीमान क्षेत्रीय अधिकारी (प्र0), उत्तराखंड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड

चामुण्डा कॉम्प्लैक्स, रामनगर रोड, काशीपुर (उधमसिंहनगर)



## Annexure- 11

M/s Banwari Paper Mill Ltd., 4<sup>th</sup> km stone, Rampur Road, Kashipur, Dist. US Nagar (UK)

1.	Name & Address of the Industry:	M/s Banwari Paper Mill Ltd. 4 <sup>th</sup> km stone, Rampur Road, Kashipur, U.S. Nagar, Utarakhand
	Contact person: Contact No. and E-mail	Mr. Jasbir Singh Goraya, Managing Director E-mail – <a href="mailto:banwaripapermill@yahoo.co.in">banwaripapermill@yahoo.co.in</a> Phone - 9837077886
	Co-ordinates	29°14'09.6"N, 78°58'48.0"E; 29.236000, 78.980000
2.	Date of Visit:	27.10.2020
3.	Type of Industry Sector:	Paper & Pulp (C2 category of charter)
4.	Operational Status	Operational
5.	Name of main Raw Material	Waste Paper
6.	Name of Final Product (s)	Kraft paper
7.	Installed Production Capacity	55 Metric Tonnes / Day (as informed by unit during visit)
8.	Consented Production Capacity	1650 MT/Month
9.	Actual Production	Minimum 302.6 MT/Month (June2020) and maximum 1837.37MT/Month (August 2020) as per production data log-book (June 2020– October 2020). (Annexure- 11.1)
10.	Production on the day of visit	45.2 MT/Day (as informed by unit during visit)
11.	Consolidated Consent to operate and authorization (CCA) under section-25 of the Water (Prevention and control of pollution) Act, 1974 and under section -21 of the Air (Prevention and control of pollution) Act, 1981 and Authorization under Rule 6 (2) of Hazardous and other waste (Management and Transboundary Movement) Rules, 2016	Previous consent expired on 31.03.2020 (Annexure- 11.2) Applied for renewal on 14.02.2020. (Annexure- 11.3) Previous consent extended upto 31.03.2021 as per UKPCB office order dt. 25.06.2020 (Annexure- 11.4)
12.	Manufacturing process	Process flow diagram attached at Annexure- 11.5
13.	NOC from CGWA for abstraction of Ground Water (Yes / No)	No. Applied for new NOC from CGWA (30.09.2018). Application for issuing NOC for ground water extraction vide letter dated 01.10.2018 (Annexure-11.6)
14.	Sources of Water Supply – In case of Bore well mention numbers	02 bore well (01 operational and 01 standby) Water meter installed and logbook maintained
15.	Fresh Water consumption (Average from Logbook if available)	622.27 KLD (As per logbook from June2020 to October, 2020) (Annexure-11.7)
16.	Fresh Water consumption on the day of visit	273 KLD
17.	Whether ETP exist (Yes / No)	Yes (Flow diagram at Annexure-11.8)
18.	Operational status of ETP – Functional (Working) / Non-Operational / Defunct	Functional

  
 25.10.2020  
 (C.B. Chourasia)

19.	Details of Effluent Treatment Plant (ETP)	Bar Screen - Equalization tank - Hill Screen - Sedi Cell - Primary clarifier - Aeration Tank - Secondary Clarifier - Clear Water Pit- Micron Filter -PSF/ACF - Sludge Drying Bed																																																															
20.	Status of Flow Meter (s) installed at Inlet of ETP – (Yes / No) Outlet of ETP – (Yes / No) Recycling line – (Yes/No)	<b>Inlet:</b> Flow Meter not installed. V-notch reading during inspection could not be measured; the unit was not having measuring arrangement. <b>Outlet:</b> Flow Meter installed. V-notch and Ultrasonic flow meter. No outflow during inspection. <b>Recycling line:</b> Electromagnetic flow meter installed. Instantaneous reading during inspection: 115.65m <sup>3</sup> /hr; Totalizer reading during visit: 625621.18 m <sup>3</sup>																																																															
21.	Consented Discharge (KLD)	900 KLD																																																															
22.	Raw effluent generated (KLD)	2697.89 KLD (As per the logbook at <b>Annexure-11.9</b> )																																																															
23.	Treated effluent recycled (KLD)	1410.98 KLD (As per the logbook at <b>Annexure-11.10</b> )																																																															
24.	Actual Treated effluent discharge (KLD)	385.91 KLD (As per the logbook at <b>Annexure-11.11</b> )																																																															
25.	Treated effluent discharged on the day of visit (KLD)	No discharge observed at the time of visit. All treated effluents recycled to process.																																																															
26.	Sample Collected from ETP (Yes / No)	As mentioned in Sl. No. 31																																																															
27.	Mode of treated effluent disposal as observed during visit.	Discharged into Nakatiya Nala - Kashipur drain to Bahella leading to Kosi river.																																																															
28.	Any Bypass observed. If yes, then collect samples for analysis and attach photographs) (Yes / No)	No																																																															
29.	Whether OCEMS installed (Yes / No)	Yes (BOD, COD, TSS, pH and flow)																																																															
30.	Management of hazardous wastes	Sent to registered vendor K. Nandini Refineries, Pilibhit, UP for <b>Annexure-11.12</b>																																																															
31.	Effluent Sample Analysis results																																																																
	<table border="1"> <thead> <tr> <th>Source</th> <th>pH</th> <th>COD</th> <th>BOD</th> <th>TSS</th> <th>TDS</th> <th>Color</th> <th>MLSS</th> <th>MLVSS</th> </tr> </thead> <tbody> <tr> <td>Inlet before Hill screen</td> <td>5.7</td> <td>3336</td> <td>1675</td> <td>1651</td> <td>5588</td> <td>171</td> <td>-</td> <td>-</td> </tr> <tr> <td>Inlet after Hill screen</td> <td>5.9</td> <td>3160</td> <td>1470</td> <td>2828</td> <td>5724</td> <td>156</td> <td>-</td> <td>-</td> </tr> <tr> <td>Outlet</td> <td>7.1</td> <td>117</td> <td>49</td> <td>42</td> <td>904</td> <td>15</td> <td>-</td> <td>-</td> </tr> <tr> <td>OCEMS</td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td>-</td> <td>-</td> </tr> <tr> <td>Aeration</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> <td>2175</td> <td>1872</td> </tr> <tr> <td>Standard*</td> <td>5.5 – 9.0</td> <td>-</td> <td>30</td> <td>100</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> </tr> </tbody> </table>		Source	pH	COD	BOD	TSS	TDS	Color	MLSS	MLVSS	Inlet before Hill screen	5.7	3336	1675	1651	5588	171	-	-	Inlet after Hill screen	5.9	3160	1470	2828	5724	156	-	-	Outlet	7.1	117	49	42	904	15	-	-	OCEMS							-	-	Aeration	-	-	-	-	-	-	2175	1872	Standard*	5.5 – 9.0	-	30	100	-	-	-	-
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	All units in mg/l except pH and color; color measured in color units *Standard applicable as prescribed in Environment (Protection) Act, 1986 for small paper and pulp industry.																																																																

*Handwritten signature and initials*

32.

**Groundwater samples analysis results**

Parameters	Bore well within premises	BIS 10500:2012 (Permissible limit in absence of alternative source)
pH	7.2	6.5-8.5
Conductivity	322	-
COD	BDL	-
TDS	180	2000
Colour	BDL	15
Total Alkalinity	155	600
Total Hardness	164	600
Sulfate	09	400
Cl <sup>-</sup>	10	1000
F <sup>-</sup>	0.2	1.5
As	BDL	0.05
Cd	BDL	0.003
Co	BDL	-
Cr	BDL	0.05
Cu	BDL	1.5
Fe	0.05	0.3
Mn	BDL	0.3
Ni	BDL	0.02
Pb	BDL	0.01
Sb	BDL	-
Se	BDL	0.01
V	BDL	-
Zn	0.01	15

All units in mg/l except pH, color and conductivity; color measured in color units and conductivity in  $\mu\text{mho/cm}$ .

33. **Observations of joint inspection team-**

1. The unit and its ETP were found operational.
2. The unit is recycled fiber (RCF) based paper mill that uses waste paper as raw material and produces Kraft paper.
3. The production data log-book (June 2020–October 2020) was examined and it is observed that maximum production 1837.37MT/month was carried out in August 2020, which is more than consented capacity of 1650MT/month.  
as per data provided from (Annexure- 11.1)
4. The unit's Consolidated Consent to Operate and Authorization issued by UKPCB expired on 31.03.2020 (Annexure- 11.2). The unit applied for its renewal on 29.02.2020

- (Annexure- 11.3). Previous consent extended up to 31.03.2021 as per UKPCB office order dt. 25.06.2020 (Annexure- 11.4).
5. The unit has applied for NOC for withdrawal of groundwater from CGWA on 01.10.2018 (Annexure- 11.6).
  6. The unit has 02 Bore wells (01 operational and 01 standby) with installed flow meter for abstracting groundwater. (Fig.10)
  7. V – Notch is installed at inlet (Fig.3) and outlet (Fig.7) for flow measurement. The unit has also installed ultrasonic flow meter at ETP outlet line which is displayed in OCEMS (Fig.8).
  8. The unit has installed Hill screen for fiber recovery (Fig.4) from raw effluent and Sedicell is now being used as buffer tank.
  9. The unit has installed Micron Filter and Dual Media Filter for tertiary treatment. (Fig.6)
  10. The unit has installed diffusers in equalization tank to avoid accumulation of solids at the bottom and maintaining homogeneity.
  11. The unit has installed sludge press for dewatering of sludge generated from primary and secondary clarifiers. The dried sludge is sold to board making units. (Fig.12)
  12. The unit has installed flow meter on the recycling line carrying treated effluent after tertiary treatment to production process area. (Fig.9)
  13. At the time of visit, it was observed that the unit was recycling entire quantity of tertiary treated effluent and there was no discharge as evident from ETP outlet channel. (Fig.7)
  14. Sludge press was found non-operational at the time of visit.
  15. As per the logbook of fresh water consumption submitted by the unit for duration June to October, 2020, unit is consuming fresh water @ 9.02 KL/MT of product against the charter norms of 10 KL/MT.
  16. As per the logbook of treated effluent discharge submitted by the unit for duration June to October, 2020, unit is discharging treated effluent @ 5.57 KL/MT of product against the charter norms of 6 KL/MT.
  17. The unit has installed OCEMS for BOD, COD, TSS, pH & flow and has provided connectivity to CPCB server. (Fig.8)
  18. The analysis results of samples collected from ETP outlet (i.e. recycling point) shows pH: 7.1 (against the consent norms of 5.5-9.0), **BOD: 49 mg/l** (against the consent norms of 30 mg/l) and TSS: 42 mg/l (against the consent norms of 100 mg/l).
  19. The analysis results of sample collected from aeration tank shows MLSS: 2175 mg/l.
  20. As per analysis results of **treated effluent samples** collected from ETP outlet, the unit is **non-complying** w.r.t to the stipulated discharge norms of BOD (30mg/l) as per Consolidated Consent to operate.
  21. Bore well water samples collected from inside the unit's premises, are complying w.r.t. standard laid down in BIS 10500:2012.
  22. The unit has maintained logbook for boiler ash generation (Annexure-11.13). As per unit representative, the boiler ash is used for landfilling.
  23. The unit has maintained logbook for electricity consumption at ETP and effluent sample analysis results of their in-house environmental laboratory.

34.	<b>Conclusion:</b> <ul style="list-style-type: none"><li>i. The unit is non-complying w.r.t. treated effluent discharge parameter BOD: 49 mg/l (against the consent norms of 30 mg/l).</li><li>ii. The maximum production 1837.37MT/month (carried out in August 2020), is more than consented capacity of 1650MT/month. This is violation of Consolidated Consent to operate and authorization (CCA).</li></ul>
35.	<b>Recommendations of Joint Inspection Team:</b> <ul style="list-style-type: none"><li>i. The Unit shall obtain NOC for withdrawal of groundwater from CGWA.</li><li>ii. The Unit shall operate ETP properly and shall comply with the treated effluent quality parameters w.r.t. consented norms.</li><li>iii. The Unit shall restrict maximum production to 1650.0MT/month as per capacity permitted in Consolidated Consent to operate and authorization (CCA).</li></ul>

Photographs taken during visit - M/s Bannari Paper Mills



*Handwritten signature*

414

Signature of the inspecting officials

Sr. No.	Name of the Officials	Signature
1.	Sh. C. B Chourasia, Sc.'E', CPCB, Delhi	
2.	Dr. Pankaj Kumar, Sc.'D', CPCB, Delhi	
3.	Sh. Naresh Goswami, Regional Officer, RO Kashipur, UKPCB	
4.	Dr. Abhas Kumar, Sc.'B', CPCB, Delhi	
5.	Sh. Ankit Shukla, SRF, CPCB, Delhi	



# BANWARI PAPER MILLS LTD.

4 Km. Stone, Ramnagar Road, KASHIPUR - 244713 (Uttarakhand)

BPML/2020-21/

## TO WHOM SOEVER IT MAY CONCERN

This is to certify that our production data of year 2020-21 are as under.

Month	Production in MT
April 20	0.00
May 20	0.00
June 20	302.685
July 20	1214.368
Aug 20	1837.403
Sept 20	1608.303
<b>Total</b>	<b>4962.759</b>

For BANWARI PAPER MILLS LIMITED

*J.S. Goraya*

(J.S.GORAYA)

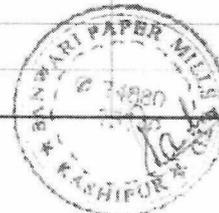


MANAGING DIRECTOR

PRODUCTION FOR THE MONTH OF JUNE-2020	
DATE	QTY. Mt.
01-06-2020	0.000
02-06-2020	0.000
03-06-2020	0.000
04-06-2020	0.000
05-06-2020	0.000
06-06-2020	58.5643
07-06-2020	85.9890
08-06-2020	84.7984
09-06-2020	73.3340
10-06-2020	0.000
11-06-2020	0.000
12-06-2020	0.000
13-06-2020	0.000
14-06-2020	0.000
15-06-2020	0.000
16-06-2020	0.000
17-06-2020	0.000
18-06-2020	0.000
19-06-2020	0.000
20-06-2020	0.000
21-06-2020	0.000
22-06-2020	0.000
23-06-2020	0.000
24-06-2020	0.000
25-06-2020	0.000
26-06-2020	0.000
27-06-2020	0.000
28-06-2020	0.000
29-06-2020	0.000
30-06-2020	0.000
<b>TOTAL</b>	<b>302.6857</b>



PRODUCTION FOR THE MONTH OF JULY-2020	
DATE	QTY. Mt.
01-07-2020	0.000
02-07-2020	0.000
03-07-2020	0.000
04-07-2020	0.000
05-07-2020	0.000
06-07-2020	40.6142
07-07-2020	58.5662
08-07-2020	30.6296
09-07-2020	64.8844
10-07-2020	70.035
11-07-2020	35.866
12-07-2020	42.817
13-07-2020	62.229
14-07-2020	58.680
15-07-2020	63.159
16-07-2020	56.309
17-07-2020	61.118
18-07-2020	62.094
19-07-2020	59.048
20-07-2020	59.802
21-07-2020	59.072
22-07-2020	37.708
23-07-2020	64.272
24-07-2020	0.000
25-07-2020	0.000
26-07-2020	0.000
27-07-2020	0.000
28-07-2020	0.000
29-07-2020	71.525
30-07-2020	56.835
31-07-2020	99.105
<b>TOTAL</b>	<b>1214.3684</b>



PRODUCTION FOR THE MONTH OF AUGUST-2020

DATE	QTY. Mt.		
01-08-2020	67.618		
02-08-2020	60.840		
03-08-2020	65.152		
04-08-2020	65.617		
05-08-2020	77.507		
06-08-2020	68.824		
07-08-2020	69.284		
08-08-2020	49.565		
09-08-2020	67.344		
10-08-2020	71.091		
11-08-2020	65.681		
12-08-2020	63.146		
13-08-2020	79.168		
14-08-2020	75.208		
15-08-2020	0.000		
16-08-2020	0.000		
17-08-2020	0.000		
18-08-2020	0.000		
19-08-2020	0.000		
20-08-2020	67.242		
21-08-2020	75.037		
22-08-2020	75.913		
23-08-2020	85.868		
24-08-2020	78.658		
25-08-2020	75.139		
26-08-2020	74.242		
27-08-2020	76.702		
28-08-2020	77.529		
29-08-2020	72.807		
30-08-2020	65.333		
31-08-2020	66.888		
<b>TOTAL</b>	<b>1837.403</b>		



PRODUCTION FOR THE MONTH OF SEPTEMBER-2020

DATE	QTY. Mt.			
01-08-2020	63.123			
02-08-2020	80.917			
03-08-2020	74.459			
04-08-2020	93.298			
05-08-2020	71.569			
06-08-2020	77.947			
07-08-2020	78.539			
08-08-2020	79.705			
09-08-2020	0.000			
10-08-2020	0.000			
11-08-2020	0.000			
12-08-2020	75.743			
13-08-2020	85.730			
14-08-2020	0.000			
15-08-2020	0.000			
16-08-2020	0.000			
17-08-2020	0.000			
18-08-2020	75.963			
19-08-2020	88.958			
20-08-2020	80.859			
21-08-2020	76.578			
22-08-2020	69.802			
23-08-2020	72.255			
24-08-2020	71.980			
25-08-2020	73.831			
26-08-2020	72.344			
27-08-2020	0.000			
28-08-2020	0.000			
29-08-2020	76.212			
30-08-2020	68.491			
<b>TOTAL</b>	<b>1608.303</b>			



PRODUCTION FOR THE MONTH OF OCTOBER-2020	
DATE	QTY. Mt.
01-08-2020	59.237
02-08-2020	0.000
03-08-2020	0.000
04-08-2020	68.724
05-08-2020	60.919
06-08-2020	0.000
07-08-2020	0.000
08-08-2020	68.321
09-08-2020	67.906
10-08-2020	70.586
11-08-2020	70.573
12-08-2020	60.284
13-08-2020	62.373
14-08-2020	60.049
15-08-2020	69.465
16-08-2020	73.005
17-08-2020	65.394
18-08-2020	0.000
19-08-2020	0.000
20-08-2020	0.000
21-08-2020	67.917
22-08-2020	69.878
23-08-2020	62.442
24-08-2020	62.945
25-08-2020	62.727
26-08-2020	64.131
27-08-2020	45.201
28-08-2020	0.000
29-08-2020	0.000
30-08-2020	0.000
31-08-2020	0.000
<b>TOTAL</b>	<b>1292.0770</b>





**HEAD OFFICE**  
**Uttarakhand Environment Protection and Pollution Control Board**  
**29/20, Nimi Road, Dalanwala, Dehra Dun (Uttarakhand)**

Phone : 0135-2658086, Fax : 2718092. Web : www.ueppcb.uk.gov.in. E-mail : msukpcb@yahoo.com

UEPPCB/HO/Con/B-17/2018/ 425

Date: 07.06.2018  
REGD. POST

To,  
 ✓ M/s Banwari Paper Mills Ltd,  
 Ramnagar Road, Kashipur,  
 Distt- U.S.Nagar.

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

PCB ID - 10545	Inward ID - 238721
CCA (Renewal)	
Consent No. 38200/ 233	Date 13.03.2018

CCA is hereby granted to M/s Banwari Paper Mills Ltd located at Ramnagar Road, Kashipur, Distt- U.S.Nagar subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period up to 31.03.2020 and valid for manufacturing of following products with Capital Investment / Net Assets Values ₹ 30.06Cr :-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity	Product	Quantity (Per Month)
1	Writing & Printing/Kraft Paper	1650MT/Month	Writing & Printing/Kraft Paper	1650MT/Month

2. Specific Conditions under Water Act :

- (i) The daily quantity of effluent discharge (KLD) :-

	Last CCA	Present CCA (Renewal)
Trade Effluent	900 (after tertiary treatment)	900 (after tertiary treatment)
Sewage	Nil	15

- (ii) **Trade Effluent Treatment and Disposal:** The applicant shall operate **Effluent Treatment Plant** consisting of **primary, secondary and tertiary** treatment as is required with reference to influent quantity and quality.

*In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

- (iii) The treated effluent shall be recycled to the maximum extent and remaining treated effluent after tertiary level treatment shall be disposed to the drain leading to River Bahella. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under **Environment (Protection) Rules, 1986** as amended time to time:-

1	pH	Between	5.5 to 9.0
2	Suspended solids	Not to exceed	100 mg/l
3	BOD	Not to exceed	30 mg/l

4	Absorbable Organic Halogens in effluent discharge	Not to exceed	3.0Kg/Ton of Paper Produced.
---	---	---------------	------------------------------

- (iv) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive Septic Tank & Soak Pit as is required with reference to influent quantity and quality.

**3. Conditions under Air Act:-**

- (i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	Boiler (12TPH) x1	40	Agro waste	12Ton/day	Multi cyclone dust collector	PM-600mg/NM <sup>3</sup>

*In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

- (ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

**4. Conditions under Hazardous & Other Wastes Rules-2016 :-**

- (i) Number of authorization and date of issue : 23/07/18
- (ii) The **Factory Manager** of M/s Banwari Paper Mills Ltd, Kashipur, Distt-U.S.Nagar is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- (iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes.

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 5.1	0.240	Recyclable
2	Schedule I – 35.3	90.000	Secure land fill

- (iv) The authorization shall be in force for a period up to 31.03.2020.
- (v) The authorization is subject to the conditions stated below and the such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

**Terms and conditions of authorization:**

- (i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986,** and the rules made there under.

- (ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
  - (iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
  - (iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
  - (v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
  - (vi) An application for the renewal of an authorization shall be made as laid down under these rules.
  - (vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.
5. This CCA is valid for manufacturing of craft paper using waste paper as raw materials through Pulping & Rolling processes only.
  6. **Compulsory documents to be submitted by the Industry/Unit :-**
    - (i) Annual return in **Form-4** and **Waste Disposal Manifest in Form-10** under **Hazardous & Other Wastes Rules, 2016** and **Third Party Audit Report**.
    - (ii) Environment Statement in **Form-V** of **Environment (Protection) Rules, 1986**.
    - (iii) **Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.**
  7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
  8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
  9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the **Water Act, Air Act and Hazardous & Other Wastes Rules, 2016** will result in legal action under the aforesaid Acts and Rules.

  
Member Secretary

Copy to: **Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, U.S.Nagar** for information and compliance of the same.

\_\_\_\_\_  
Chief Environment Officer

**FORM - 1**

[ See rule 6(1) ]

**CCA-Renewal - 255063 (DRAFT COPY)**

Application required for grant/renewal of authorization for generation or collection or storage or transport or reception or recycling or reuse or recovery or pre-processing or co-processing or utilization or treatment or disposal of hazardous and other waste.

**From : Banwari Paper Mills Ltd.**

**PLOT/PHASE No. -,  
RAMNAGAR ROAD ,  
KASHIPUR - 244713  
DIST : Udham Singh Nagar, TAL : Kashipur, SIDC : Not In Any SIDC**

**Date : 14/02/2020**

**PCB-ID : 10545**

To,  
**The Member Secretary,**  
Uttarakhand Environment Protection & Pollution  
Control Board  
E-115 Nehru Colony  
Haridwar Road , DEHRADUN

**Part-A : General (to be filled by all)**

1. (a) **Name and address of the unit and location of facility :**

**As per Above**

(b) **Name of the occupier of the facility or operator of disposal facility with designation, Tel, Fax and E-mail :**

Bharat Oil & Waste Management Ltd.[11454]

(c) **Authorization required for  
Collection, Re-Use**

(d) In case of renewal of authorization previous authorization numbers and dates and provide copies of annual returns of last three years including the compliance reports with respect to the conditions of Prior Environmental Clearance, wherever applicable:

2. (a) **Nature and quantity of waste handled per annum (in metric tone or kiloliter)**

(b) **Nature and quantity of waste stored at any time (in metric tone or kilo litre)**

3. (a) **Year of commissioning and commencement of production : 1983**

(b) **Whether the industry works : 01 Shift / 02 shifts / round the clock :**

01 Shift

02 Shift

Round the clock

4. **Provide copy of the Emergency Response Plan (ERP) Which should address procedure for dealing with emergency situation (viz. Spillage or release or fire) as specified in the guidelines of Central Pollution Control Board. Such ERP shall comprise the following, but not limited to : ATTACH SEPRATE PDF FILE.**

- **Containing and controlling incidents so as to minimize the effects and to limit danger to the persons, environment and property;**
- **Implementation the measures necessary to protect persons and the environment;**
- **Description of the actions which should be taken to control the conditions at events and to limit their consequences, including a description of the safety equipment and resources available;**

\*delete whichever is not applicable

**Hazardous**

**1 - Through XGN**

**N I C**

425

**FORM - 1**

[ See rule 6(1) ]

- Arrangements for training staff in the duties which they are expected to perform; and
  - Arrangements for informing concerned.
5. Provide undertaking or declaration to comply with all provisions including the scope of submitting bank guarantee in the event of spillage, leakage or fire while handling the hazardous and other waste. **ATTACH SEPRATE PDF FILE.**

**Part-B : To be filled by hazardous waste generators**

1. (a) Products and by-products manufactured (names and product wise quantity per annum):

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	production paper	0.000	0.000 - M.T	0.000	0.00
2	Writing & Printing/ Kraft Paper	1650.000	1650.000 - M.T	1650.000	Per Month (Waste Paper Base

(b) Process description including process flow sheet indicating inputs and outputs (raw materials, chemicals, products, by-Products, wastes, emissions, waste water etc.) Please attach separate sheets:  
**As Per the PDF attached.**

Sr	Raw Material Name	Capacity - Unit / Month
1	AKD	20.000 - M.T
2	alum	2.000 - M.T
3	waste paper	1941.000 - M.T

(c) Characteristics (waste-wise) and Quantity of waste generation per annum:

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	90.000-M.T	COL,REU
2	Used or Spent Oil	I -5.1	0.240-M.T	RRE

(d) Mode of management of (c) above:

- i. Capacity and mode of secured storage within the plant;
- ii. Utilisation within the plant (provide details);
- iii. If not utilised within the plant, please provide details of what is done with this waste;
- iv. Arrangement for transportation to actual users/ TSDF;

(e) Details of the environmental safeguards and environmental facilities provided for safe handling of all the wastes at point (c) above;

2. Hazardous and other wastes generated as per these rules from storage of hazardous chemicals as defined under the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989

Sr.No	Name of Chemical	Quantity / Unit

\*delete whichever is not applicable

**FORM - 1**

[ See rule 6(1) ]

**Part C: To be filled by Treatment, storage and disposal facility operators**

1. Provide details of the facility including:
  - (i) Location of site with layout map;
  - (ii) Safe storage of the waste and storage capacity;
  - (iii) The treatment processes and their capacities;
  - (iv) Secured landfills;
  - (v) Incineration, if any;
  - (vi) Leachate collection and treatment system;
  - (vii) Fire fighting systems;
  - (viii) Environmental management plan including monitoring; and
  - (ix) Arrangement for transportation of waste from generators.
2. Provide details of any other activities undertaken at the Treatment, storage and disposal facility site.
3. Attach a copy of prior Environmental Clearance.

**Part D: To be filled by recyclers or pre-processors or co-processors or users of hazardous or other wastes**

1. Nature and quantity of different wastes received per annum from domestic sources or imported or both:
2. Installed capacity as per registration issued by the District Industries Centre or any other authorised Government agency. Provide copy:
3. Provide details of secured storage of wastes including the storage capacity:
4. Process description including process flow sheet indicating equipment details, inputs and outputs (input wastes, chemicals, products, by-products, waste generated, emissions, waste water, etc.). Attach separate sheets:
5. Provide details of end users of products or by-products:
6. Provide details of pollution control systems such as Effluent Treatment Plant, scrubbers, etc. including mode of disposal of waste:
7. Provide details of occupational health and safety measures:
8. Has the facility been set up as per Central Pollution Control Board guidelines? If yes, provide a report on the compliance with the guidelines:
9. Arrangements for transportation of waste to the facility:

I/We, enclose herewith Cash Receipt No./Bank Draft No.       
& date : 13/02/2020 for Rs :180000 (In words : One Hundred Eighty Thousand Rupees Only)

Pay Remark :

In favour of the Uttarakhand Environment Protection & Pollution Control Board E-115 Nehru Colony Haridwar Road , DEHRADUN as fees payable under section 25 of the Act.

Details of Previous CTE & CTO : CEE-32618,01/03/2014 & AWH-38200 Valid Upto 31/03/2020 - GRT  
Validity for 1 Years. Fees Paid for 0/0/0 Years. Catg : Red, Scale : Large

\*delete whichever is not applicable

Hazardous

3 - Through XGN

**N I C**

4427

Uttarakhand Environment Protection & Pollution Control Board

E-115 Nehru Colony Haridwar Road , DEHRADUN

FORM - 1

[ See rule 6(1) ]

Inward Type : CCA-Renewal, App. For : A,W,H  
Net Asset Value (Crores) = Rs. 39.44  
Air Amount = , Water Amount = , Haz Amount = 30000

Inward Purpose :

Sir we are applying for consent renewal for 3 years (Up to 31.03.2023)

Other Information :



*Jasbir Singh*

(JASBIR SINGH)

\*delete whichever is not applicable

Hazardous

4 - Through XGN

N I C

428



# BANWARI PAPER MILLS LTD.

4 Km. Stone, Ramnagar Road, KASHIPUR - 244713 (Uttarakhand)

Ref. No. BPML/CCA/19-20/571

Date : 29.02.2020

To,

The Regional officer,  
Uttarakhand Pollution Control Board,  
Chamunda Complex, Ramnagar Road,  
Kashipur-244713,  
**Distt. Udham Singh Nagar (Uttarakhand).**

**Ref.: CCA-Renewal-255063 (PCB ID-10545).**

**Sub.: Submission of CCA-Renewal Fee (2020-2023).**

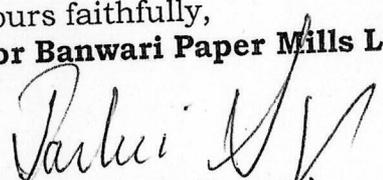
Dear Sir,

Please find enclosed herewith D.D. No.501273 dated 29/02/2020 of Rs.1,80,000/- (Rupees One Lac Eighty Thousand Only) infavour of UEPPCB payable at Kashipur. We have already submitted online application of CCA-Renewal for three years from 2020 to 2023.

We request you to kindly renew the same.

Thanking you,

Yours faithfully,  
**For Banwari Paper Mills Ltd.,**

  
**(Jasbir Singh Goraya)**  
**MANAGING DIRECTOR.**

**Encl.: D.D.No.501273 dated 29/02/2020 Rs.1,80,000/- (ICICI Bank).**

E-mail : banwaripapermill@yahoo.co.in, banwaripurchase@yahoo.com  
Ph. : 05947-274880, 275740 | CIN: U21015UP1980PLC005111

ISO 14001 : 2004  
ISO 9001 : 2008



A/C PAYEE ONLY



Drawee Branch

(909) KASHI PUR

VALID FOR THREE MONTHS ONLY  
DATE 02/20/20  
D D M M Y Y Y

DD No. 501273

ON DEMAND PAY UEPPCB\*\*\*\*\*

OR ORDER

RUPEES ONE LAKH EIGHTY THOUSAND Only

₹ \*\*\*\*\*1,80,000.00

FOR VALUE RECEIVED

Purchaser Name: BANWARI PAPER MILLS LTD  
TL/1/6 Not Above 1,80,000.00

0909DDCENPAY

KASHI PUR

Issuing Branch

Authorized Signatory

Authorized Signatory

Please sign above

⑈ 501273⑈ 000229000⑈ 000909⑈ 16

UTILITY FORMS PVT. LTD. / CTS - 2010

430

13/2/2020

:: Pollution Control Board ::



Banwari Paper Mills Ltd.

**Uttarakhand Environment Protection & Pollution Control Board**  
 MPW!!! PCB Id Logout Home

Industry : **Banwari Paper Mills Ltd.,-RAMNAGAR ROAD,KASHIPUR,USN,KKP,--- RO: KAS**

10545 A/W/H CTE Val CCA Val Last CTE Det **CTE-326101/03/20** Last CCA Det **AWH-38231/03/20** RCN Dt

Large    **CEE-32618,0131/03/20** CTE-Inw Det **53515/CE GRT/C** CCA-Inw Det **238721/C GRT/C**

**CtE**  **CCA** **CCA-Renewal** **LINK ID: 238721~COW~GRT~AWH-38200~31/03/2020~1**

Application Date :	13/02/2020	<a href="#">Delete This Application</a>	
Sector of the Industry :	Pulp & Paper (waste paper based without bleaching process to manufac ▼		
Catg / Scale of the Industry :	Red ▼	Large ▼	1 ▼ Yrs. Validity
Net Asset Value (Crores)	39.44	Prv. 30.06 Crores	
Air/Water/Hazrdous :	<input checked="" type="checkbox"/> / <input checked="" type="checkbox"/> / <input checked="" type="checkbox"/>		
View PDFs Files :	Select ▼		
NOC-CCA Fees :	150000	Hazd Fees : 30000	Total Fees: 180000 <a href="#">Calculate</a>
Update			
For Rental Premises & Mining Cases, U can <a href="#">EDIT Fees</a> after clicking on <a href="#">CALCULATE</a>			
Net Asset Value = Fix Asset + Current Asset - Current Liability			

**DGSet/Local Authority Fees**

More Than	To (Crs)	Fees
0	0.1	5000
0.1	0.5	10000
0.5	1	15000
1	5	25000
5	50	50000
50	100	75000
100	300	100000
300	600	150000
600	1000	250000
1000	5000	400000
5000	10000	500000
10000	99999	750000

1. Kindly note down this Inward ID for future reference : 255063
2. Only after getting a APPROVAL Stickler from PCB-RO , Enter the D.D Details

Details of Previous Consent No & Validity & Any Changes, if ANY

Any relevant information to be mentioned in the A/W/H/NOC Form WOW

Sir we are applying for consent renewal for 3 years (Up to 31.03.2023)

XGN-Xtended Green Node 223.181.98.166 (IND)

13-Feb-2020 N I C

431



Web: www.ueppcb.uk.gov.in

### कार्यालय आदेश

एतद्वारा राज्य बोर्ड की 24वीं बैठक दिनांक 10.06.2020 में उत्तराखण्ड राज्य में संचालित नारंगी एवं हरित श्रेणी के उद्योगों की संचालन सहमति की वैधता अवधि अग्रोत्तर बढ़ाये जाने के सम्बन्ध में निर्णय लिया गया कि सभी श्रेणी के उद्योगों के सहमति वैधता अवधि 31.03.2021 तक बढ़ाया जाय तथा 10 करोड़ लागत तक के विनियोजन के उद्योगों (Mining Sector को छोड़कर) की सहमति/ प्राधिकार नवीनीकरण शुल्क माफ कर दी जाय तथा इससे अधिक परियोजना लागत उद्योगों से सहमति/ प्राधिकार शुल्क यथावत लिया जाय।

बहु वार्षिक सहमति के अन्तर्गत जिन ईकाईयों द्वारा वर्ष 2020-21 का सहमति पूर्व से लिया जा चुका है उनका वर्ष 2020-21 का सहमति शुल्क (Mining Sector के अतिरिक्त 10 करोड़ लागत तक के विनियोजन के उद्योग) आगामी वर्ष में समायोजित किया जाय।

इस सम्बन्ध में समस्त अधिकारी एवं कर्मचारी को निर्देशित किया जाता है की उपरोक्त निर्णय के अनुसार कार्यवाही करना सुनिश्चित करें।

उक्त आदेश तत्काल प्रभाव से लागू समझा जाये।

(एसओ पी० सिंह)  
सदस्य सचिव

यूईपीपीसीबी/एच.ओ./सा०-०६-२४वीं बो० नै०/२०२०/११३६-२१० दिनांक ११.०६.२०२०  
प्रतिलिपि :-

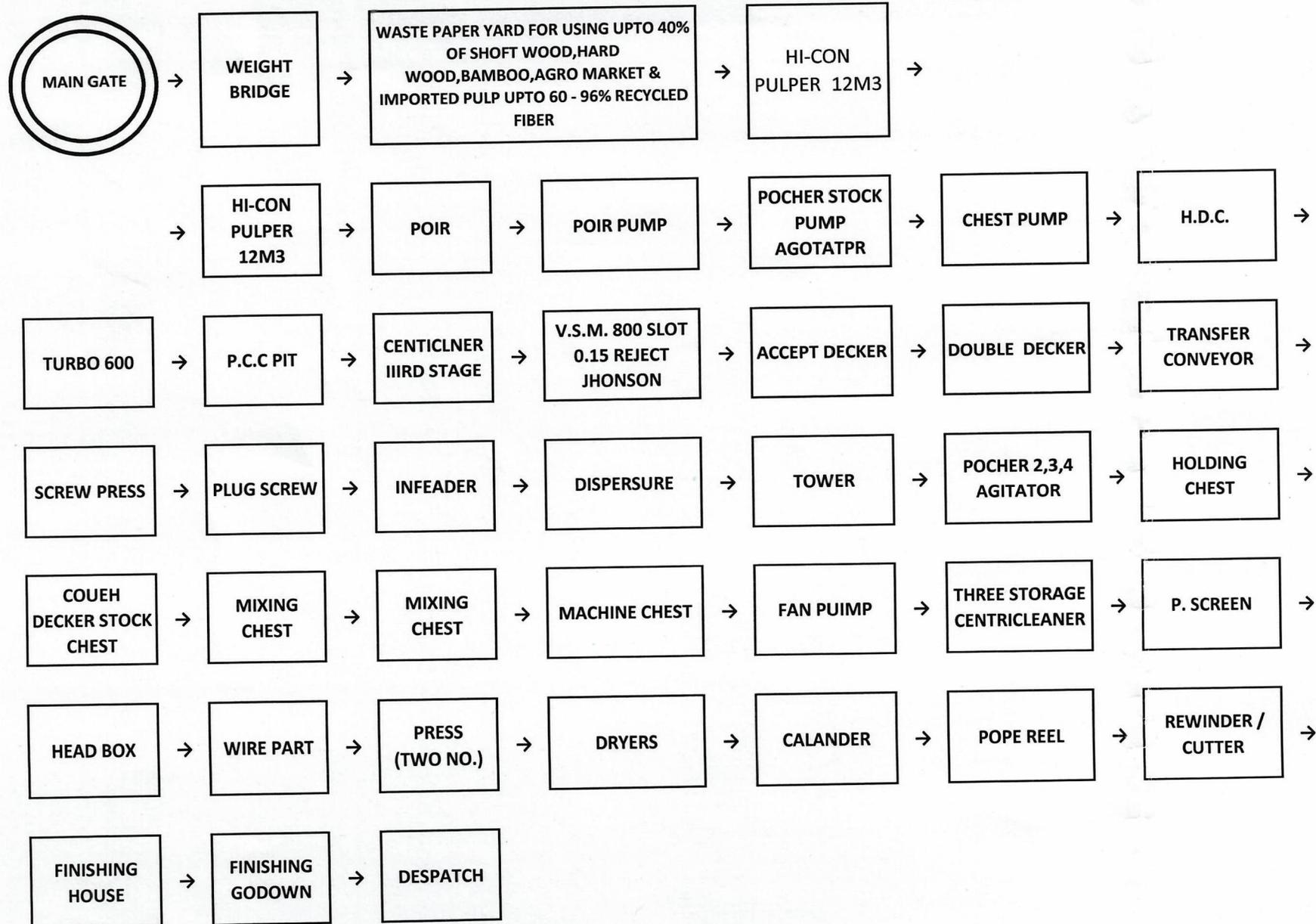
1. वित्त नियंत्रक, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. मुख्य पर्यावरण अधिकारी (तकनीकी), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. मुख्य पर्यावरण अधिकारी (वैज्ञानिक), उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. श्री पी० के० जोशी, पर्यावरण अभियंता / डा० अंकुर कंसल, पर्यावरण अभियंता / श्री एस० पी० सिंह, पर्यावरण अभियंता / डा० डी० के० जोशी, वैज्ञानिक अधिकारी उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
5. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून / लुडकी / काशीपुर / हल्द्वानी को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
6. गार्ड फाईल।

(एसओ पी० सिंह)  
मुख्य पर्यावरण अधिकारी (प्रशा०)

OFFICE COPY

## BANWARI PAPER MILLS LIMITED, KASHIPUR MANUFACTURING PROCESS

(WRITING PRINTING & NEWS PRINT PAPER)





# BANWARI PAPER MILLS LTD.

4 Km. Stone, Ramnagar Road, KASHIPUR - 244713 (Uttarakhand)

SPEED Post

Ref. No. BPML/2018-19/617

Date : 01/10/2018.

To,  
The Regional Director  
Central Ground Water Board, Uttarakhand Region  
419-A, Kanwali Road, Baluwala  
Near Urja Bhawan, Dehradun, Uttarakhand

Subject : Application for issuing NOC of ground water extraction.

Dear Sir,

Please refer our e-application Number 21-4/1072/UT/IND/2018 Dated 30/09/2018 for above subjected matter. So we are submitting attached herewith our application in hard copy along with other required documents. Processing fee Rs. 1000/- transaction Ref. No. 2809180002673 Dated 28/09/2018, in favor of PAO.

So kindly acknowledge the Receipt.

Thanks & Regards,

For Banwari Paper Mills Ltd.,

*Jasbir Singh Goraya*  
(Jasbir Singh Goraya)  
Managing Director.



EV791995582IN IQR:89867919935  
SP KASHIPUR UDHAN SINGH NAGAR SO (244713)  
Counter No:1,04/10/2018,15:22  
To:REGIONAL DIRECTOR, DEHRADUN  
PIN:248006, Newforest SO  
From: BANWARI PAPER MILLS, KASHIPUR  
Wt:340gms  
Amt:59.00 (Cash) Tax:9.00  
<Track on www.indiapost.gov.in>  
© 2011-1999 India Post

- ENCL.: 1. Hard Copy of Online Application Form. 2. Processing fees receipt.  
3. Referral Letter from R.O., UEPPCB, Kashipur. 4. Latest CCA.  
5. Initial ETE. 6. CTE- Exension. 7. Initial CTO.  
8. Land Registry 9. Land Khatoni. 10. Layout Plan. 11. Revenue Sketch.  
12. Non Water availability Certificate. 13. Water Balance Flow Chart.  
14. Hydrogeological Report. 15. RWH Design. 16. Director Resolution.  
17. ETP Analysis Report 18. Latest ETP Report. 19. Ground Water Analysis Report.  
20. Form 10. 21. ETP Design. 22. Manufacturing Process.  
23. Non Polluting Unit Self Certificate.



**bharatkosh.gov.in**  
Government of India Receipt Portal

**RECEIPT**

Transaction Ref.No. 2809180002673  
4:22PM

Dated: Sep 28 2018

Received from M/S. BANWARI PAPER MILLS LTD with Transaction  
Ref.No. 2809180002673

Dated Sep 28 2018 4:22PM the sum of INR 1000 (One Thousand Only)  
through Internet based

Online payment in the account of PROCESSING FEE OF FRESH NOC FOR  
GROUND WATER EXTRACTION, , FRESH NOC PROCESSING FEES.

Disclaimer:- This is a system generated electronic receipt, hence no physical signature  
is required for the purpose of authentication

Printed On: 28-09-2018 04:30:42

Courtesy :- Controller General of Accounts

435

A<sup>+</sup> A A<sup>+</sup> English



**Non-Tax Receipt Portal**  
Government of India

**Controller General of Accounts**  
Dept. of Expenditure, Ministry of Finance

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[Home](#) | [About Us](#) | [User Guide](#) | [Contact Us](#) | [FAQs](#) | [Terms And Conditions](#) | [Charge-back and Refund Policy](#)



 We have received your payment.

**Payment Info**

Transaction Ref. No.:2809180002673  
 Bank Reference Number:OL8728449828420063364  
 Status:SUCCESS  
 Amount:INR 1000.00  
 Other Details:20044928091800002656 35266986760 1000  
 Reason:

- Generate Receipt
Track your payment
Make another payment
Quit

Purpose	Amount	Ministry	Functional Head	DDO Name	PAOName	Payment Frequency / Period	Document List
PROCESSING FEE OF FRESH NOC FOR GROUND WATER EXTRACTION	1000 (INR)	WATER RESOURCES	070202800020000	Pay & Accounts Officer, PAO, CGWB	PAO(CGWB), Faridabad	No Restriction, 2016-2019	

**Disclaimer:**

Please check your account for any debited Amount to avoid duplicate payment. In case of any duplicate payment made, the concerned Ministry/Department against which the payment has to be realized, shall have to be directly contacted by the depositor and the Non Tax Receipt Portal shall not bear the onus for the same.

The entity making the deposit at NTRP should ensure that it is doing so against correct and relevant name, the same name should be used to claim the services in lieu of the payment made.

**Note:-If your payment is successful, download the receipt for your payment**



**Government of India**  
**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

**Application Number : 21-4/1072/UT/IND/2018**

<b>1. General Information:</b>			
<b>Water Quality:</b>	Fresh Water		
<b>Application Type Category/ Type of Application:</b>	Paper and Pulp		
<b>(i) Name of Industry:</b>	BANWARI PAPER MILLS LIMITED		
<b>(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)</b>			
<b>Address Line 1 :</b>	4TH K. M. STONE, RAMNAGAR ROAD,		
<b>Address Line 2 :</b>	KASHIPUR		
<b>Address Line 3 :</b>			
<b>State:</b>	UTTARAKHAND		
<b>District:</b>	UDAM SINGH NAGAR		
<b>Sub-District:</b>	KASHIPUR		
<b>Village/Town:</b>	Rampura		
<b>Latitude:</b>	29.210421		
<b>Logitude:</b>	78.961830		
<b>Area Type :</b>	Non-Notified		
<b>Area Type Category :</b>	Critical		
<b>(iii) Communication Address</b>			
<b>Address Line 1:</b>	BANWARI PAPER MILLS LIMITED		
<b>Address Line 2:</b>	4TH K. M. STONE, RAMNAGAR ROAD, KASHIPUR		
<b>Address Line 3:</b>			
<b>State:</b>	UTTARAKHAND		
<b>District:</b>	UDAM SINGH NAGAR		
<b>Sub-District:</b>	KASHIPUR		
<b>Pincode:</b>	244713		
<b>Phone Number with Area Code:</b>	91 5947 274880		
<b>Mobile Number:</b>	91 9837077886		
<b>Fax Number:</b>			
<b>E-Mail:</b>	banwaripapermill@yahoo.co.in		
<b>(iv) Salient Features of the Industrial Activity:</b>			
	Our unit is manufacturing Writing and Printing Paper based on Waste Paper		
<b>(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :</b>			
	<b>Land Use Details</b>	<b>Existing (sq meter)</b>	<b>Proposed (sq meter)</b>
	<b>Green Belt Area</b>	4920.80	0.00
	<b>Open Land</b>	13416.90	0.00
	<b>Road/ Paved Area</b>	4082.50	0.00
			<b>Grand Total (sq meter)</b>
			4920.80
			13416.90
			4082.50

**Government of India**  
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**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

**Application Number : 21-4/1072/UT/IND/2018**

	Rooftop area of building/ sheds	10731.30	0.00	10731.30		
	<b>Total</b>	<b>33151.50</b>	<b>0.00</b>	<b>33151.50</b>		
(vi)	<b>Drainage in the Area (River/ Nala etc) :</b>	Nakatiya nala to bahela				
(vii)	<b>Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)</b>	n.a.				
(viii)	<b>Average Annual Rainfall in the Area (in mm):</b>	1281.00				
(ix)	<b>Townships / Villages (Within 2km Radius of the Industrial Unit):</b>	Rampura				
(x)	<b>Whether Ground Water Utilization for:</b>	Existing Industry				
	<b>Date of Commencement Industry:</b>	24/10/1994				
	<b>Date of Expansion :</b>					
<b>2.</b>	<b>Details of Water Requirement (Fresh and Recycled Water Usage):</b>					
	(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)					
(i)	<b>Total Water Requirement (a+b+c+d) (m3/day)</b>					
		<b>Existing</b>	<b>Proposed</b>	<b>Total</b>		
	<b>Water Requirement Details (Fresh Water) (m3/day)</b>					
(a)	<b>Ground Water Requirement (m3/day):</b>	900.00	0.00	900.00		
(b)	<b>Surface Water Available (Canal, River, Ponds etc.) (m3/day):</b>	0.00	0.00	0.00		
(c)	<b>Water Supply from Any Agency (m3/day):</b>	0.00	0.00	0.00		
	<b>Total Fresh Water Requirement (a+b+c)(m3/day):</b>	<b>900.00</b>	<b>0.00</b>	<b>900.00</b>		
(d)	<b>Recycled Water Usage (m3/day):</b>	550.00	0.00	550.00		
	<b>Total Water Requirement : (a+b+c+d)(m3/day)</b>	<b>1450.00</b>	<b>0.00</b>	<b>1450.00</b>		
(ii)	<b>Breakup of Water Requirement and Usage:</b>					
	<b>Activity</b>	<b>Existing Requirement (m3/day)</b>	<b>Proposed Requirement (m3/day)</b>	<b>Total Requirement (m3/day)</b>	<b>No. of Operational Days in a Year</b>	<b>Annual Requirement (m3/year)</b>
	Industrial Activity	1428.00	0.00	1428.00	300	428400.00
	Residential / Domestic	10.00	0.00	10.00	300	3000.00
	Greenbelt Development /Environment Maintenance	12.00	0.00	12.00	300	3600.00
	Other Use	0.00	0.00	0.00	0	0.00
	<b>Grand Total</b>	<b>1450.00</b>	<b>0.00</b>	<b>1450.00</b>		<b>435000.00</b>

Government of India  
Central Ground Water Authority (CGWA)  
Ministry of Water Resources, River Development and Ganga Rejuvenation  
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/1072/UT/IND/2018

(iii) Breakup of Recycled Water Usage:				(m3/day)	(Days)	(m3/year)
(a)	Total Waste Water Generated :			600.00	300	180000.00
(b)	Quantity of Treated Water Available			550.00		
	i). Reuse in Industrial Activity:			300.00	300	90000.00
	ii). Reuse in Green Belt Development:			12.00	300	3600.00
	iii). Other Uses:			0.00	0	0.00
(c)	Total Treated Water Utilized:			312.00		93600.00
Net Ground Water Requirement:				900.00 (m3/day)		

**3. (a). Groundwater Abstraction Structure- Existing:**

Number of Existing Structures:										2
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof	
1	Borewell / 1997	106.00 / 200	6.20	40.00	18 / 300	Submersible Pump	15.00	Yes	No / -	
2	Borewell / 2005	105.00 / 200	6.20	60.00	3 / 300	Submersible Pump	25.00	Yes	No / -	

**(b). Groundwater Abstraction Structure- Proposed:**

Number of Proposed Structures:										0
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof	

**4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)**

uploaded

**5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)**

uploadeed

**Government of India**  
**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

**Application Number : 21-4/1072/UT/IND/2018**

**6. Consent to Operate / Estilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)**

**Attached Consent/ Approval of Government Agency(Previous: Referral Letter)**

**Letter Number** UEPPCB/HO/CON/B-17/2018/425

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	referral letter	Referral Letter.pdf
2	State Pollution Control Board	Latest CCA	LATEST CONSENT UPTO 2020.pdf
3	State Pollution Control Board	Initial CTE	CTE.pdf
4	State Pollution Control Board	CTE-Expansion	CTE-Expend.pdf
5	State Pollution Control Board	INITIAL CTO	INITIAL CTO.pdf

**7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:**

**If Yes, so Details thereof with Status:**

EARLIER Application Number : 21-4/734/UT/IND/2017 REJECTED ON OUR REQUEST

**INDUSTRIAL USE- Self Declaration**

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

**Regional Director,Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248006**

3. Incomplete Application will be Summarily Rejected.

**Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.**

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.

**Bharatkosh Details:-**

Transaction Ref Number:-

Dated:-

**Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.**

**Attached Files:**

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

**Government of India**  
**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

**Application Number : 21-4/1072/UT/IND/2018**

S.No	Attachment Name	File Name
1	Land Registry	LAND REGISTRY.pdf
2	Land khatauni	LAND KHATAUNI.pdf
3	Layout plan	plant layout.pdf
4	Revenue Sketch	Chohaddi (Revenue Skttch).pdf

**2). Certified Revenue Sketch : (Refer: 1 (ii))**

No Attachment Found!

**3). Documents of Ownership / Lease : (Refer: 1 (v))**

No Attachment Found!

**4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) : (Refer: 1 (vii))**

S.No	Attachment Name	File Name
1	Non water availability certificate	NON WATER SUPPLY CERTIFICATE.pdf

**5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)**

S.No	Attachment Name	File Name
1	WATER BALANCE FLOW CHART	WATER BALANCE FLOW CHART.doc

**6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)**

S.No	Attachment Name	File Name
1	Hydrogeological Report	Hydrogeology Banwari.docx

**7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)**

S.No	Attachment Name	File Name
1	RWH DESIGN	RWH DESIGN.pdf

**8). Authorization Letter (Previous: Authorization) :**

S.No	Attachment Name	File Name
1	DIRECTOR RESOLUTION	DIRECTOR RESOLUTION.pdf

**10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :**

S.No	Attachment Name	File Name
1	ETP analysis report	Analysis Report Of ETP.pdf
2	Latest ETP report	ETP TEST REPORT LATEST.pdf
3	ground water analysis report	GROUND WATER ANALYSIS REPORT.pdf

**11). Extra Attachment :**

**Government of India**  
**Central Ground Water Authority (CGWA)**  
**Ministry of Water Resources, River Development and Ganga Rejuvenation**  
**Applications for Issue of NOC to Abstract Ground Water (NOCAP)**

**Application for Permission to Abstract Ground Water for Industrial Use**  
**(Application For New NOC)**

**Application Number : 21-4/1072/UT/IND/2018**

S.No	Attachment Name	File Name
1	Form 10	FORM 10.pdf
2	ETP DESIGN	ETP Details.pdf
3	MANUFACTURING PROCESS	MFG PROCESS.pdf
4	NON POLLUTING UNIT SELF CERTIFICATE	NON POLLUTING UNIT CERTIFICATE.pdf

**12). Scanned Industrial Application :**

No Attachment Found!

Date :

Name & Signature of the applicant

Place :

(With official seal)

**Associated User :** BPML1980

**Submitted By User :** BPML1980

**Submission Date :** 30/09/2018

\* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

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## BANWARI PAPER MILLS LTD., KASHIPUR

### DAILY FRESH WATER CONSUMPTION RECORD

June-2020

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1-6-20						525924	525924	—											
2-6-20						525924	525924	—											
3-6-20						525924	525924	—											
4-6-20						525924	525924	—											
5-6-20		078972	078972			525924	526556	632									632	58.56	
6-6-20		078972	078972			526556	527272	716									716	25.98	
7-6-20		078972	078972			527272	527998	726									726	84.79	
8-6-20		078972	078972			527998	528622	624									624	8.5	
9-6-20		078972	078972			528622	528728	106									106	78	
10-6-20						528728													
11-6-20																			
12-6-20																			
13-6-20																			
14-6-20																			
15-6-20																			
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26-6-20																			
27-6-20																			
28-6-20																			
29-6-20																			
30-6-20																			



Total Fresh Water Consumption in the Month = 2801 m<sup>3</sup>  
 Total Finished Paper Production in the Month = 302.655 MT  
 Avg. Water/MT of fin. Production = 9.3 m<sup>3</sup>/MT

(Sign HOD)



# BANWARI PAPER MILLS LTD., KASHIPUR

## DAILY FRESH WATER CONSUMPTION RECORD

August = 20

Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )
Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1-8-20	018974	078972			544478	545154	676									676	57-118	
2-8-20					545154	545730	576									576	60-810	
3-8-20					545730	546264	534									534	65-289	
4-8-20					546264	546825	561									561	68-477	
5-8-20					546825	547506	681									681	77-507	
6-8-20					547506	548208	702									702	88-244	
7-8-20					548208	548809	601									601	89-274	
8-8-20					548809	549385	576									576	49-565	
9-8-20					549385	549951	566									566	67-344	
10-8-20					549951	550623	672									672	71-091	
11-8-20					550623	551299	606									606	65-681	
12-8-20					551299	551840	611									611	63-446	
13-8-20					551840	552476	636									636	79-122	
14-8-20					552476	553092	616									616	75-202	
15-8-20					553092	553092	-									-		
16-8-20					553092	553092	-									-		
17-8-20					553092	553092	-									-		
18-8-20					553092	553092	-									-		
19-8-20					553092	553092	-									-		
20-8-20					553092	553768	676									676	67-242	
21-8-20					553768	554405	637									637	75-037	
22-8-20					554405	555056	651									651	75-913	
23-8-20					555056	555692	636									636	25-222	
24-8-20					555692	556338	646									646	72-652	
25-8-20					556338	557019	681									681	75-139	
26-8-20					557019	557625	606									606	74-242	
27-8-20					557625	558297	672									672	76-702	
28-8-20					558297	558968	671									671	77-523	
29-8-20					558968	559604	636									636	72-267	
30-8-20					559604	560150	546									546	65-333	
31-8-20	078972	78972			560150	560826	676									676	66-222	

Total Fresh Water Consumption in the Month = 16348 m<sup>3</sup>  
 Total Finished Paper Production in the Month = 1752.935 MT  
 Avg. Water/MT of fin. Production = 9.2 m<sup>3</sup>/MT

(Sign. HOD)

445

# BANWARI PAPER MILLS LTD., KASHIPUR

## DAILY FRESH WATER CONSUMPTION RECORD

Selfish = 20

Date	Borewell No. 1			Borewell No. 2			Borewell No. 3			Borewell No. 4			Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )	
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )				Run Hrs.
1-9-20		078972	078972													
2-9-20		078972														
3-9-20																
4-9-20																
5-9-20																
6-9-20																
7-9-20																
8-9-20																
9-9-20																
10-9-20																
11-9-20																
12-9-20																
13-9-20																
14-9-20																
15-9-20																
16-9-20																
17-9-20																
18-9-20																
19-9-20																
20-9-20																
21-9-20																
22-9-20																
23-9-20																
24-9-20																
25-9-20																
26-9-20																
27-9-20																
28-9-20																
29-9-20																
30-9-20																

Total Fresh Water Consumption in the Month = 12752 m<sup>3</sup>  
 Total Finished Paper Production in the Month = 168303 MT

Avg. Water/MT of fin. Production = 7.9 m<sup>3</sup>/MT

(Sign. HOD)

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# BANWARI PAPER MILLS LTD., KASHIPUR

## DAILY FRESH WATER CONSUMPTION RECORD

October - 2020

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Borewell No. 4				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
10/10/20		078972	078972	-		573608	574094	486									486	59.237	0.2
11/10/20		078972	078972	-		574094	574094	-									-	-	SHUT DOWN TO PLANT
11/10/20		078972	078972	-		574094	574094	-									-	-	
11/10/20		078972	078972	-		574094	574589	495									495	68.724	7.7
11/10/20		078972	078972	-		574589	575125	536									536	60.616	8.8
11/10/20		078972	078972	-		575125	575125	-									-	-	SHUT DOWN TO PLANT
11/10/20		078972	078972	-		575125	575125	-									-	-	
11/10/20		078972	078972	-		575125	575649	524									524	68.513	7.6
11/10/20		078972	078972	-		575649	576193	544									544	67.739	8.0
11/10/20		078972	078972	-		576193	576732	539									539	70.995	7.5
11/10/20		078972	078972	-		576732	577248	516									516	90.964	7.2
12/10/20		078972	078972	-		577248	577848	600									600	60.200	9.9
12/10/20		078972	078972	-		577848	578403	555									555	62.300	8.9
13/10/20		078972	078972	-		578403	578945	542									542	60.100	9.0
13/10/20		078972	078972	-		578945	579501	556									556	69.580	7.7
14/10/20		078972	078972	-		579501	580062	561									561	68.517	8.1
14/10/20		078972	078972	-		580062	580580	518									518	65.174	7.9
14/10/20		078972	078972	-		580580	580580	-									-	-	SHUT DOWN TO PLANT
14/10/20		078972	078972	-		580580	580580	-									-	-	
14/10/20		078972	078972	-		580580	580580	-									-	-	
14/10/20		078972	078972	-		580580	581096	516									516	67.707	7.6
14/10/20		078972	078972	-		581096	581592	496									496	69.058	7.1
14/10/20		078972	078972	-		581592	582084	492									492	62.399	7.8
14/10/20		078972	078972	-		582084	582570	486									486	62.947	7.7
14/10/20		078972	078972	-		582570	583070	500									500	62.621	7.9
14/10/20		078972	078972	-		583070	583586	516									516	64.125	8.0
14/10/20		078972	078972	-		583586	583859	273									273	45.201	6.0
14/10/20		078972	078972	-		583859	583859	-									-	-	Shut down to plant
14/10/20		078972	078972	-		583859	583859	-									-	-	
14/10/20		078972	078972	-		583859	583859	-									-	-	
14/10/20		078972	078972	-		583859	583954	95									95	-	-

Total Fresh Water Consumption in the Month = 10251 m<sup>3</sup>

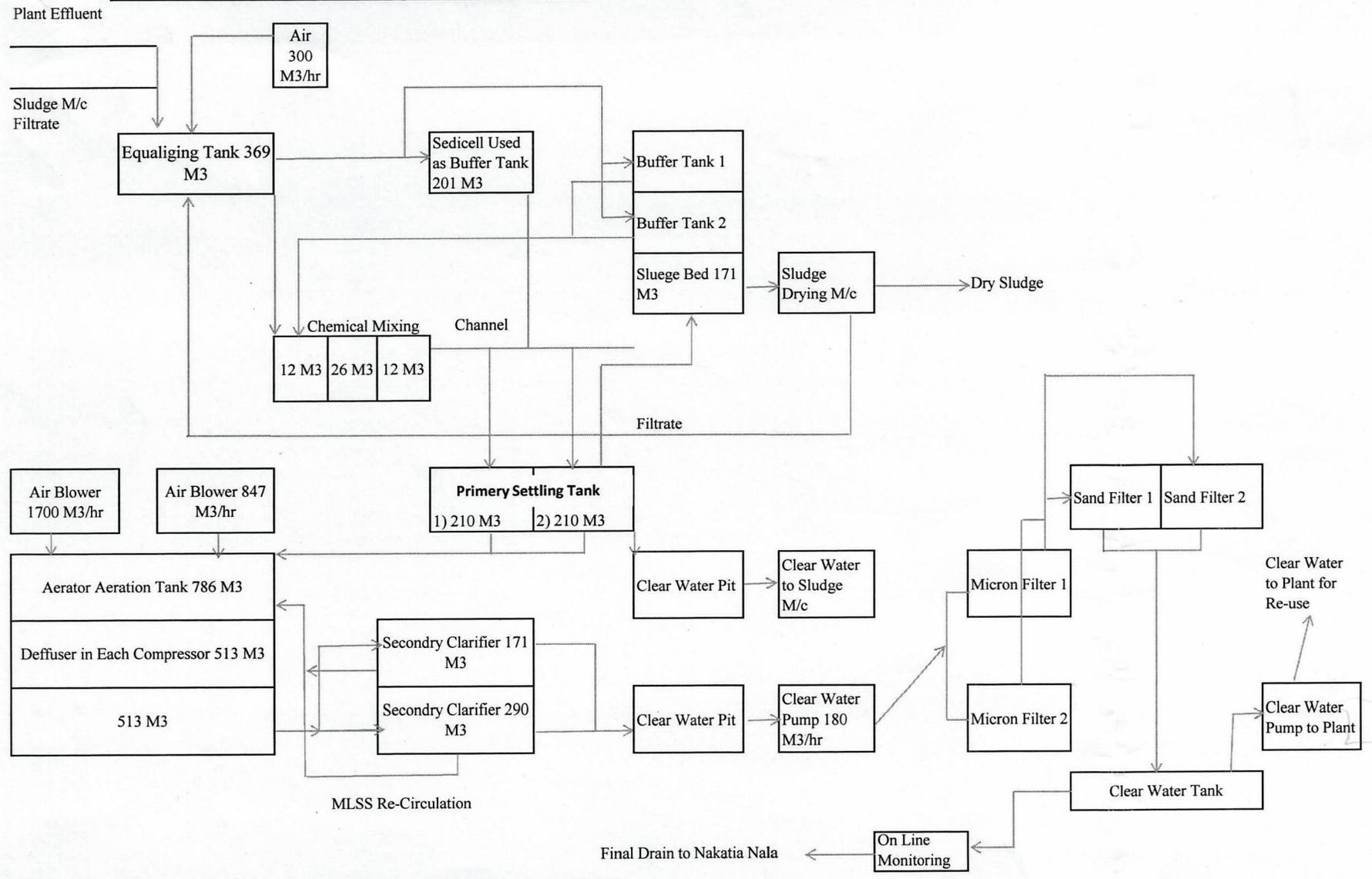
Total Finished Paper Production in the Month = 1287.512 MT

Avg. Water/MT of fin. Production = 7.9 m<sup>3</sup>/MT

(Sign HOD)



**Banwari Paper Mills Ltd. Kashipur, Uttarakhand**  
**Flow Sheet of E.T.P in Block Diagram as on 06/08/2018**



### BANWARI PAPER MILLS LIMITED EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month June - 2020

Date	60° V-NOTCH READINGS (cms.)								AVG OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Remarks
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1-6-20											
2-6-20											
3-6-20											
4-6-20											
5-6-20											
6-6-20	20	26	27	25	26	27	28	27	26.7	2335.2	
7-6-20	30	27	28	28	31	27	26	27	28.1	2898.2	
8-6-20	31	28	26	27	27	26	24	22	27.6	2898.2	
9-6-20	28	27	20	24	28	31	30	29	27.1	2666.4	
10-6-20											
11-6-20											
12-6-20											
13-6-20											
14-6-20											
15-6-20											
16-6-20											
17-6-20											
18-6-20											
19-6-20											
20-6-20											
21-6-20											
22-6-20											
23-6-20											
24-6-20											
25-6-20											
26-6-20											
27-6-20											
28-6-20											
30-6-20											

*COVID-19*      *Coronavirus Lockdown to Plant*

*Sheet closed to Plant*



(Sign. HOD)

# BANWARI PAPER MILLS LIMITED

## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month: July = 2020

Date	50" V-NOTCH READINGS (cms)							AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM			
1-7-20	-	-	-	-	-	-	-	-	-	-
2-7-20	-	-	-	-	-	-	-	-	-	-
3-7-20	-	-	-	-	-	-	-	-	-	-
4-7-20	-	-	-	-	-	-	-	-	-	-
5-7-20	-	-	-	-	-	-	-	-	-	-
6-7-20	26	17	18	28	33	30	31	26	26.1	2379.2
7-7-20	27	24	26	25	24	32	33	28	28.1	2898.2
8-7-20	28	31	31	28	28	25	27	28	27.7	2898.2
9-7-20	29	36	30	26	28	26	26	29	28.0	2893.2
10-7-20	30	28	31	27	29	28	27	25	28.1	2893.2
11-7-20	26	27	30	28	30	29	24	26	27.8	2893.2
12-7-20	27	27	28	31	31	26	26	27	27.8	2893.2
13-7-20	30	26	26	30	27	27	31	26	27.8	2893.2
14-7-20	31	28	27	28	28	26	30	28	27.7	2893.2
15-7-20	28	27	30	29	27	24	28	27	27.7	2666.2
16-7-20	23	26	26	31	26	27	24	26	26.7	2666.2
17-7-20	27	27	28	28	27	26	27	26	27.0	2893.2
18-7-20	27	27	28	28	27	28	28	28	27.6	2893.2
19-7-20	27	28	29	27	28	28	29	29	28.0	2893.2
20-7-20	28	29	30	26	26	29	30	29	26.1	2666.2
21-7-20	29	28	25	27	27	30	27	24	26.5	2666.2
22-7-20	27	25	27	26	28	26	26	26	26.6	2666.2
23-7-20	30	27	26	28	25	30	25	30	28.6	3109.2
24-7-20	29	30	27	28	24	26	28	27	27.3	2773.2
25-7-20	-	-	-	-	-	-	-	-	-	-
26-7-20	-	-	-	-	-	-	-	-	-	-
27-7-20	-	-	-	-	-	-	-	-	-	-
28-7-20	30	27	28	27	28	26	26	28	27.6	2893.2
29-7-20	31	26	30	28	29	31	31	29	28.8	3102.2
31-7-20	28	27	31	26	32	27	30	30	28.8	3102.2

→ 2379.2

Shut down to Plant

Shut to Plant

(Sgn HOD)

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# BANWARI PAPER MILLS LIMITED

## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month Aug = 2020

Reviewed By \_\_\_\_\_

Date	80° V NOTCH READINGS (cms)										AVG. OF READINGS	TOTAL DISCHARGE (M <sup>3</sup> )
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM	8:00 AM	11:00 AM		
1-8-20	30	26	26	27	28	27	26	29	27.3	2664	2339.1	
2-8-20	25	25	27	27	23	24	28	26	25.5	2664		
3-8-20	27	28	24	27	26	30	27	28	27.8	2893.2		
4-8-20	27	27	28	26	30	27	30	26	28.6	2893.2		
5-8-20	30	31	27	28	31	28	29	29	28.1	2893.2		
6-8-20	27	28	31	26	28	24	27	30	27.6	2664		
7-8-20	28	27	27	28	26	25	27	26.7	26.7	2664		
8-8-20	31	26	27	28	27	24	23	24	25.8	2893.2		
9-8-20	27	26	25	26	27	25	28	26	25.2	2664		
10-8-20	32	26	25	26	25	27	27	27	26.7	2664		
11-8-20	26	27	24	27	26	27	27	27	27.0	2664		
12-8-20	31	27	29	30	26	27	27	27	27.0	2664		
13-8-20	26	28	26	26	29	28	27	27	27.0	2664		
14-8-20	27	28	27	29	27	27	27	27	27.0	2664		
15-8-20	-	-	-	-	-	-	-	-	-	-		
16-8-20	-	-	-	-	-	-	-	-	-	-		
17-8-20	-	-	-	-	-	-	-	-	-	-		
18-8-20	-	-	-	-	-	-	-	-	-	-		
19-8-20	-	-	-	-	-	-	-	-	-	-		
20-8-20	31	27	24	26	30	26	27	27	27.1	2664		
21-8-20	27	26	28	27	31	27	28	28	26.8	2664		
22-8-20	26	25	24	27	30	27	28	28	27.5	2893.2		
23-8-20	28	25	26	27	26	29	27	27	27.5	2664		
24-8-20	28	24	26	31	26	29	27	27	27.2	2664		
25-8-20	31	27	27	30	26	27	27	27	27.2	2893.2		
26-8-20	30	28	26	27	28	27	28	28	27.6	2664		
27-8-20	30	29	30	26	29	27	28	28	27.6	2664		
28-8-20	27	29	26	25	24	26	25	25	27.0	2664		
29-8-20	26	27	26	25	23	26	25	25	25.3	2335.1		
30-8-20	26	28	26	28	24	26	26	26	25.3	2664		
31-8-20	31	26	29	24	25	24	25	25	27.1	2664		

Shri Manoj Kumar

(Sign HCU)

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**BANWARI PAPER MILLS LIMITED**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

Month: September 2020

Reviewed By

Date	60° VA NOTCH HEADINGS (cms.)										AVG OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM					
1-9-20	26	25	28	24	31	27	28	26	26.8	2666.4			
2-9-20	27	24	31	25	26	26	27	26.7	2666.4				
3-9-20	31	26	26	30	26	27	26	27.0	2666.4				
4-9-20	30	27	24	27	30	27	27	27.1	2666.4				
5-9-20	27	26	25	31	24	26	28	27.1	2666.4				
6-9-20	26	27	26	26	31	28	27	27.8	2897.2				
7-9-20	27	28	27	29	30	27	27	27.8	2897.2				
8-9-20	27	27	31	28	29	27	27	27.8	2897.2				
9-9-20	-	-	-	-	-	-	-	-	-				
10-9-20	-	-	-	-	-	-	-	-	-				
11-9-20	-	-	-	-	-	-	-	-	-				
12-9-20	14	27	31	29	27	29	27	26.5	2666.4				
13-9-20	16	33	30	28	26	29	28	27.5	2897.2				
14-9-20	-	-	-	-	-	-	-	-	-				
15-9-20	-	-	-	-	-	-	-	-	-				
16-9-20	-	-	-	-	-	-	-	-	-				
17-9-20	-	-	-	-	-	-	-	-	-				
18-9-20	27	31	30	28	27	26	26	26.6	2666.4				
19-9-20	26	28	29	28	24	26	24	26.1	2379.1				
20-9-20	26	30	28	29	27	24	25	26.7	2666.4				
21-9-20	24	27	27	27	27	27	26	26.2	2379.1				
22-9-20	27	28	31	24	24	23	24	26.8	2666.4				
23-9-20	29	27	27	24	25	24	27	27.8	2897.2				
24-9-20	30	26	28	28	27	26	27	27.1	2666.4				
25-9-20	28	26	29	28	26	27	26	26.1	2379.1				
26-9-20	27	28	26	27	25	24	26	-	-				
27-9-20	-	-	-	-	-	-	-	-	-				
28-9-20	30	27	24	28	30	25	27	27.0	2666.4				
29-9-20	26	31	26	29	27	26	27	27.2	2666.4				
30-9-20	26	31	26	29	27	26	27	27.2	2666.4				

Shut down to Plant

Shut down to Plant

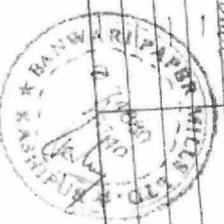
Shut down to Plant

(Sign. HOD)

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**BANWARI PAPER MILLS LIMITED**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

Date	60-VANOTCH READINGS (mm)										Total Discharge (m <sup>3</sup> )	Remarks	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM	8:00 AM	11:00 AM			
13.10.20	96	96	97	97	97	97	97	97	97	97	97	2385.2	
14.10.20	96	91	96	94	98	90	97	97	96	94	97	2664	
15.10.20	97	90	97	98	90	97	96	98	96	96	97	2893.2	
16.10.20	98	98	99	96	96	95	98	97	97	95	97	2995.2	
17.10.20	98	98	99	96	96	96	96	96	96	96	96		Shut down to Plant
18.10.20	94	94	94	94	94	94	94	94	94	94	94		
19.10.20	94	94	94	94	94	94	94	94	94	94	94		
20.10.20	98	96	96	96	96	96	96	96	96	96	96		
21.10.20	97	97	97	97	97	97	97	97	97	97	97		
22.10.20	96	96	96	96	96	96	96	96	96	96	96		
23.10.20	95	96	98	97	97	97	97	97	97	97	97		
24.10.20	96	96	96	96	96	96	96	96	96	96	96		
25.10.20	97	97	97	97	97	97	97	97	97	97	97		
26.10.20	97	97	97	97	97	97	97	97	97	97	97		
27.10.20	97	97	97	97	97	97	97	97	97	97	97		
28.10.20	97	97	97	97	97	97	97	97	97	97	97		
29.10.20	97	97	97	97	97	97	97	97	97	97	97		
30.10.20	97	97	97	97	97	97	97	97	97	97	97		
31.10.20	97	97	97	97	97	97	97	97	97	97	97		
01.11.20	97	97	97	97	97	97	97	97	97	97	97		
02.11.20	97	97	97	97	97	97	97	97	97	97	97		
03.11.20	97	97	97	97	97	97	97	97	97	97	97		
04.11.20	97	97	97	97	97	97	97	97	97	97	97		
05.11.20	97	97	97	97	97	97	97	97	97	97	97		
06.11.20	97	97	97	97	97	97	97	97	97	97	97		
07.11.20	97	97	97	97	97	97	97	97	97	97	97		
08.11.20	97	97	97	97	97	97	97	97	97	97	97		
09.11.20	97	97	97	97	97	97	97	97	97	97	97		
10.11.20	97	97	97	97	97	97	97	97	97	97	97		
11.11.20	97	97	97	97	97	97	97	97	97	97	97		
12.11.20	97	97	97	97	97	97	97	97	97	97	97		
13.11.20	97	97	97	97	97	97	97	97	97	97	97		
14.11.20	97	97	97	97	97	97	97	97	97	97	97		
15.11.20	97	97	97	97	97	97	97	97	97	97	97		
16.11.20	97	97	97	97	97	97	97	97	97	97	97		
17.11.20	97	97	97	97	97	97	97	97	97	97	97		
18.11.20	97	97	97	97	97	97	97	97	97	97	97		
19.11.20	97	97	97	97	97	97	97	97	97	97	97		
20.11.20	97	97	97	97	97	97	97	97	97	97	97		
21.11.20	97	97	97	97	97	97	97	97	97	97	97		
22.11.20	97	97	97	97	97	97	97	97	97	97	97		
23.11.20	97	97	97	97	97	97	97	97	97	97	97		
24.11.20	97	97	97	97	97	97	97	97	97	97	97		
25.11.20	97	97	97	97	97	97	97	97	97	97	97		
26.11.20	97	97	97	97	97	97	97	97	97	97	97		
27.11.20	97	97	97	97	97	97	97	97	97	97	97		
28.11.20	97	97	97	97	97	97	97	97	97	97	97		
29.11.20	97	97	97	97	97	97	97	97	97	97	97		
30.11.20	97	97	97	97	97	97	97	97	97	97	97		
31.11.20	97	97	97	97	97	97	97	97	97	97	97		



(Sign HOD)

Shut down to Plant

Shut down to Plant

Shut down to Plant

### E.T.P. TREATED WATER RE-CYCLE REGISTER

Month June 2020

Date	ETP RE-CYCLE WATER				Remarks
	Initial Reading	Final Reading	Today Consumption (m <sup>3</sup> )	Uptdate Comsumption (m <sup>3</sup> )	
1/6/2020	487546	487546	-	-	
2/6/2020	487546	487546	-	-	
3/6/2020	487546	487546	-	-	
4/6/2020	487546	487546	-	-	
5/6/2020	487546	488164	618	618	R-START TO PLANT
6/6/2020	488164	489079	915	1533	
7/6/2020	489079	489800	721	2254	
8/6/2020	489800	490448	648	2902	
9/6/2020	490448	490448	-	-	SHUT DOWN TO PLANT
10/6/2020	490448	490448	-	-	
11/6/2020	490448	490448	-	-	
12/6/2020	490448	490448	-	-	
13/6/2020	490448	490448	-	-	
14/6/2020	490448	490448	-	-	
15/6/2020	490448	490448	-	-	
16/6/2020	490448	490448	-	-	
17/6/2020	490448	490448	-	-	
18/6/2020	490448	490448	-	-	
19/6/2020	490448	490448	-	-	
20/6/2020	490448	490448	-	-	
21/6/2020	490448	490448	-	-	
22/6/2020	490448	490448	-	-	
23/6/2020	490448	490448	-	-	
24/6/2020	490448	490448	-	-	
25/6/2020	490448	490448	-	-	
26/6/2020	490448	490448	-	-	
27/6/2020	490448	490448	-	-	
28/6/2020	490448	490448	-	-	
29/6/2020	490448	490448	-	-	
30/6/2020	490448	490448	-	-	



(Sign. HOD)

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# E.T.P. TREATED WATER RE-CYCLE REGISTER

Month July - 2020

ETP RE-CYCLE WATER					
Date	Initial Reading	Final Reading	Today Consumption (m <sup>3</sup> )	Uptdate Comsumption (m <sup>3</sup> )	Remarks
1/7/2020	490448	490448	-	-	SHOT DOWN TO PLANT
2/7/2020	490448	490448	-	-	
3/7/2020	490448	490448	-	-	
4/7/2020	490448	490448	-	-	
5/7/2020	490448	490448	-	-	
6/7/2020	490448	491102	654	654	Re-START TO PLANT
7/7/2020	491102	491820	718	1372	
8/7/2020	491820	492635	815	2187	
9/7/2020	492635	493247	612	2799	
10/7/2020	493247	493845	598	3397	
11/7/2020	493845	494568	723	4120	
12/7/2020	494568	495186	618	4738	
13/7/2020	495186	495809	623	5361	
14/7/2020	495809	496744	935	6296	
15/7/2020	496744	497272	528	6824	
16/7/2020	497272	498006	734	7558	
17/7/2020	498006	498717	711	8269	
18/7/2020	498717	499452	735	9004	
19/7/2020	499452	500462	1010	10014	
20/7/2020	500462	501080	618	10632	
21/7/2020	501080	501700	620	11252	
22/7/2020	501700	502255	555	11807	
23/7/2020	502255	503500	1245	13052	
24/7/2020	503500	504921	1421	14473	
25/7/2020	504921	505533	612	15085	
26/7/2020	505533	505533	-	-	SHOT DOWN TO PLANT
27/7/2020	505533	505533	-	-	
28/7/2020	505533	505533	-	-	
29/7/2020	505533	507418	1885	16970	Re-START TO PLANT
30/7/2020	507418	509458	2040	19010	
31/7/2020	509458	511391	1933	20943	

(Sign. HOD)

USS

E.T.P. TREATED WATER RE-CYCLE REGISTER

Month August 2020

ETP RE-CYCLE WATER

Date	ETP RE-CYCLE WATER				Remarks
	Initial Reading	Final Reading	Today Consumption (m <sup>3</sup> )	Uptdate Comsumption (m <sup>3</sup> )	
1/8/2020	511391	513121	1730	1730	
2/8/2020	513121	513121	-	-	SHUT DOWN TO PLANT
3/8/2020	513121	513121	-	-	
4/8/2020	513121	513121	-	-	
5/8/2020	513121	514336	1215	2945	Re- START TO PLANT
6/8/2020	514336	515861	1525	4470	
7/8/2020	515861	517671	1810	6280	
8/8/2020	517671	519206	1615	7895	
9/8/2020	519206	521007	1721	9616	
10/8/2020	521007	522830	1823	11439	
11/8/2020	522830	524665	1835	13274	
12/8/2020	524665	526445	1780	15054	
13/8/2020	526445	528390	1945	16999	
14/8/2020	528390	529951	1561	18560	
15/8/2020	529951	529951	-	-	SHUT DOWN TO PLANT
16/8/2020	529951	529951	-	-	
17/8/2020	529951	529951	-	-	
18/8/2020	529951	529951	-	-	
19/8/2020	529951	529951	-	-	
20/8/2020	529951	531690	1739	20299	Re- START TO PLANT
21/8/2020	531690	533146	1456	21755	
22/8/2020	533146	534697	1551	23306	
23/8/2020	534697	536735	2038	25344	
24/8/2020	536735	538195	1460	26804	
25/8/2020	538195	539216	1021	27825	
26/8/2020	539216	540738	1522	29347	
27/8/2020	540738	543073	2335	31682	
28/8/2020	543073	545393	2320	34002	
29/8/2020	545393	547127	1734	35736	
30/8/2020	547127	548075	948	36684	
31/8/2020	548075	549120	1053	37737	

(Sign. HOD)

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# E.T.P. TREATED WATER RE-CYCLE REGISTER

Month September - 2020

Date	ETP RE-CYCLE WATER				Remarks
	Initial Reading	Final Reading	Today Consumption (m <sup>3</sup> )	Uptdate Consumption (m <sup>3</sup> )	
1/9/2020	549128	551210	2082	2082	
2/9/2020	551210	553577	2367	4449	
3/9/2020	553577	555577	2000	6449	
4/9/2020	555577	557578	2001	8450	
5/9/2020	557578	559515	1937	10387	
6/9/2020	559515	561952	2437	12824	
7/9/2020	561952	563675	1723	14547	
8/9/2020	563675	564717	1042	15589	
9/9/2020	564717	564717	-	-	SHUT DOWN TO PIANT
10/9/2020	564717	564717	-	-	
11/9/2020	564717	564717	-	-	
12/9/2020	564717	566274	1557	17146	Re- START TO PIANT
13/9/2020	566274	567588	1314	18460	
14/9/2020	567588	567588	-	-	SHUT DOWN TO PIANT
15/9/2020	567588	567588	-	-	
16/9/2020	567588	567588	-	-	
17/9/2020	567588	567588	-	-	
18/9/2020	567588	569410	1822	20282	Re- START TO PIANT
19/9/2020	569410	571275	1865	22147	
20/9/2020	571275	573128	1853	24000	
21/9/2020	573128	574995	1867	25867	
22/9/2020	574995	576030	1035	26902	
23/9/2020	576030	578296	2266	29168	
24/9/2020	578296	580712	2416	31584	
25/9/2020	580712	583032	2320	33904	
26/9/2020	583032	584269	1237	35141	
27/9/2020	584269	584269	-	-	SHUT DOWN TO PIANT
28/9/2020	584269	584269	-	-	
29/9/2020	584269	586606	2337	37478	Re- START TO PIANT
30/9/2020	586606	588627	2021	39499	

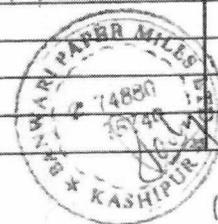
(Sign. HOD)

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# E.T.P. TREATED WATER RE-CYCLE REGISTER

Month October 2020.....

ETP RE-CYCLE WATER					
Date	Initial Reading	Final Reading	Today Consumption (m <sup>3</sup> )	Uptdate Consumption (m <sup>3</sup> )	Remarks
1/10/2020	588627	590537	1910	1910	
2/10/2020	590537	590537	-	-	SHUT DOWN TO PLANT
3/10/2020	590537	590537	-	-	
4/10/2020	590537	592407	1870	3780	
5/10/2020	592407	594297	1890	5670	
6/10/2020	594297	594297	-	-	SHUT DOWN TO PLANT
7/10/2020	594297	594297	-	-	
8/10/2020	594297	596157	1860	7530	
9/10/2020	596157	598013	1856	9386	
10/10/2020	598013	599809	1796	11182	
11/10/2020	599809	601699	1890	13072	
12/10/2020	601699	603572	1873	14945	
13/10/2020	603572	605487	1915	16860	
14/10/2020	605487	607283	1796	18656	
15/10/2020	607283	609179	1896	20552	
16/10/2020	609179	611088	1909	22461	
17/10/2020	611088	612980	1892	24353	
18/10/2020	612980	612980	-	-	SHUT DOWN TO PLANT
19/10/2020	612980	612980	-	-	
20/10/2020	612980	612980	-	-	
21/10/2020	612980	615001	2021	26374	
22/10/2020	615001	616926	1925	28299	
23/10/2020	616926	618823	1897	30196	
24/10/2020	618823	620719	1896	32092	
25/10/2020	620719	622647	1928	34020	
26/10/2020	622647	624550	1903	35923	
27/10/2020	624550	626571	2021	37944	
28/10/2020	626571	626571	-	-	SHUT DOWN TO PLANT
29/10/2020	626571	626571	-	-	
30/10/2020	626571	626571	-	-	
31/10/2020	626571	626571	-	-	



(Sign. HOD)

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# BANWARI PAPER MILLS LIMITED

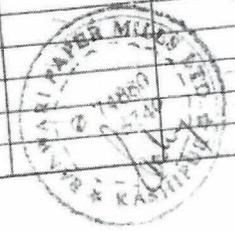
## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month June - 2020

Received By

Date	60° V NOTCH READINGS (cms)									AVG OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Received By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM				
1-6-20												
2-6-20												
3-6-20												
4-6-20												
5-6-20												
6-6-20	10	17	20	16	16	15	14	17	15.6	708.4		
7-6-20	21	18	16	17	14	13	15	12	15.7	769.4		
8-6-20	18	16	19	16	14	20	16	17	17.0	838.9		
9-6-20	21	17	22	16	14	16	15	14	16.8	835.9	Shut down to Plant	
10-6-20												
11-6-20												
12-6-20												
13-6-20												
14-6-20												
15-6-20												
16-6-20												
17-6-20												
18-6-20												
19-6-20												
20-6-20												
21-6-20												
22-6-20												
23-6-20												
24-6-20												
25-6-20												
26-6-20												
27-6-20												
28-6-20												
29-6-20												
30-6-20												



(Sign HOD)

**BANWARI PAPER MILLS LIMITED**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

Month: July 2020

Reviewed By: \_\_\_\_\_

Date	60° VANTCH READINGS (cms)							AVG OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Sign. HOD
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM			
1-7-20	-	-	-	-	-	-	-	-	-	-
2-7-20	-	-	-	-	-	-	-	-	-	-
3-7-20	-	-	-	-	-	-	-	-	-	-
4-7-20	-	-	-	-	-	-	-	-	-	-
5-7-20	-	-	-	-	-	-	-	-	-	-
6-7-20	14	16	15	18	22	21	20	20	18.8	262.4
7-7-20	13	16	14	17	13	16	17	10	14.5	612.0
8-7-20	17	17	15	16	14	18	16	13	15.2	612.0
9-7-20	16	16	15	17	14	14	16	16	15.5	612.0
10-7-20	14	15	16	10	18	13	17	15	14.7	497.7
11-7-20	17	14	17	14	20	12	16	-	13.7	612.0
12-7-20	16	15	14	16	16	20	18	10	15.2	702.4
13-7-20	18	17	13	15	17	17	14	16	15.8	612.0
14-7-20	14	16	14	14	14	18	14	15	14.7	497.7
15-7-20	14	13	15	18	15	14	15	10	14.0	350.8
16-7-20	16	12	12	12	10	15	11	7	12.3	350.8
17-7-20	17	16	11	11	11	14	12	-	11.6	420.0
18-7-20	18	14	16	16	12	16	10	-	14.7	612.0
19-7-20	19	16	15	15	13	15	9	16	14.7	420.0
20-7-20	16	15	14	12	14	14	-	17	12.7	420.0
21-7-20	13	15	14	12	12	16	16	-	12.2	350.8
22-7-20	16	14	16	11	12	12	15	10	13.1	497.7
23-7-20	10	11	16	14	12	10	14	12	12.3	350.8
24-7-20	-	-	-	-	-	-	-	-	-	Shut down to Plant
25-7-20	-	-	-	-	-	-	-	-	-	-
26-7-20	-	-	-	-	-	-	-	-	-	-
27-7-20	-	-	-	-	-	-	-	-	-	-
28-7-20	-	-	-	-	-	-	-	-	-	-
29-7-20	12	16	10	14	10	12	13	10	12.1	350.8
30-7-20	14	14	11	15	9	14	14	10	12.6	497.7
31-7-20	15	13	12	13	11	13	16	9	12.7	497.7

(Sign. HOD)

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# BANWARI PAPER MILLS LIMITED

## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month Aug = 2020

Reviewed By \_\_\_\_\_

Date	60° VANTCH READINGS (cms.)										AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM					
1-8-20	16	10	15	14	13	10	13	14	13.1	420.0			
2-8-20	17	7	7	-	-	-	17	17	8.1	115.5			
3-8-20	17	-	-	17	17	16	10	-	9.6	216.9			
4-8-20	17	-	15	15	-	-	17	10	9.2	170.8			
5-8-20	17	12	14	14	17	15	18	12	15.3	612.0			
6-8-20	16	13	15	15	12	17	17	16	15.6	612.0			
7-8-20	14	13	12	14	17	10	14	14	13.5	491.7			
8-8-20	15	14	11	16	12	12	15	15	13.7	491.7			
9-8-20	16	16	9	17	-	10	13	16	12.1	350.8			
10-8-20	14	15	14	13	-	-	-	-	Shut	down to Plant			
11-8-20	10	12	-	-	12	10	16	15	11.5	350.8			
12-8-20	12	10	-	17	12	14	14	14	12.7	420.0			
13-8-20	13	-	16	16	15	14	14	14	12.2	420.0			
14-8-20	14	13	-	17	16	15	15	15	-	Shut down to Plant			
15-8-20	-	-	-	-	-	-	-	-	-	-			
16-8-20	-	-	-	-	-	-	-	-	-	-			
17-8-20	-	-	-	-	-	-	-	-	-	-			
18-8-20	-	-	-	-	-	-	-	-	-	-			
19-8-20	-	-	-	-	-	-	-	-	-	-			
20-8-20	10	14	-	10	14	11	13	14	10.7	269.7			
21-8-20	13	15	12	-	15	16	10	14	11.8	350.8			
22-8-20	14	-	10	16	10	12	11	10	10.7	269.7			
23-8-20	13	10	-	14	11	13	12	16	11.1	269.7			
24-8-20	14	12	-	13	10	10	10	9	10.5	269.7			
25-8-20	16	10	12	10	-	14	11	10	10.3	269.7			
26-8-20	17	12	11	12	12	-	12	11	10.8	269.7			
27-8-20	16	10	12	10	-	13	12	12	10.6	269.7			
28-8-20	17	11	13	10	12	-	10	10	10.3	269.7			
29-8-20	16	14	12	10	14	12	14	12	13.0	420.0			
30-8-20	10	10	11	16	10	11	10	12	11.2	269.7			
31-8-20	9	10	10	-	-	-	9	-	4.7	35.5			

(Sign. Hold)

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# BANWARI PAPER MILLS LIMITED

## EFFLUENT TREATMENT PLANT

### DAILY EFFLUENT DISCHARGE RECORD

Month: September-2020

Reviewed By

Date	60° V-NOTCH READINGS (cms.)										AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM						
1-9-20	-	-	10	-	9	-	-	-	-	-	2.3	3.8		
2-9-20	-	-	-	14	10	-	-	10	11	-	5.6	61.9		
3-9-20	-	-	-	-	-	-	-	16	10	10	8.3	119.5		
4-9-20	10	9	16	19	10	16	14	9	9	8.7	170.8			
5-9-20	11	10	16	-	11	16	10	10	10	6.6	82.8			
6-9-20	7	9	-	-	14	10	11	9	9	8.2	170.5			
7-9-20	##	-	10	12	14	10	7	7	10	8.5	170.8			
8-9-20	17	10	-	-	17	7	-	-	-	-	-	-		
9-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
10-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
11-9-20	-	-	-	-	-	16	-	7	7	7.3	87.8			
12-9-20	14	12	-	-	10	-	-	7	7	7.5	119.5			
13-9-20	13	-	12	-	11	17	-	-	-	-	-	-		
14-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
15-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
16-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
17-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
18-9-20	17	10	7	-	11	-	-	10	6	7.6	119.5			
19-9-20	-	11	-	10	-	12	-	-	1	4.2	21.1			
20-9-20	-	6	-	7	7	-	12	12	7	6.1	61.9			
21-9-20	17	7	6	-	-	14	-	9	16	8.7	170.8			
22-9-20	14	-	10	9	5	-	-	10	10	7.1	87.8			
23-9-20	-	12	-	13	14	-	-	16	13	8.5	170.8			
24-9-20	11	-	16	-	12	10	10	14	10	8.1	170.8			
25-9-20	-	17	14	-	18	18	16	16	9	10.7	229.7			
26-9-20	14	16	-	12	-	14	15	15	10	10.1	216.9			
27-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
28-9-20	-	-	-	-	-	-	-	-	-	-	-	-		
29-9-20	16	-	12	-	12	12	10	11	11	8.8	140.8			
30-9-20	14	11	-	10	9	17	12	10	10	10.3	216.9			

Shift down to Plant

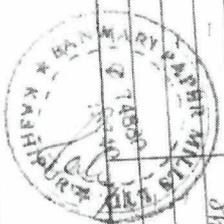
Shift down to Plant

(Sign HOD)

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**BANWARI PAPER MILLS LIMITED**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

Date	50° VAATCH READINGS (C/NR)										pH	Temp (°C)	Remarks	
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM	8:00 AM	11:00 AM				
1-10-20	-	10	-	16	-	17	-	7	-	8	7	7.0	78	Shut down to plant
2-10-20	12	7	-	15	-	-	-	-	-	16	6	8.8	70.8	
3-10-20	-	-	13	19	10	-	-	6	7	-	-	8.5	77.8	
4-10-20	14	-	19	11	9	-	-	-	-	-	-	-	Shut down to plant	
5-10-20	-	16	-	4	-	-	-	-	-	-	-	-	Shut down to plant	
6-10-20	-	-	-	-	-	-	-	-	-	-	-	8.3	119.5	
7-10-20	-	-	-	-	-	-	-	-	-	-	-	7.5	119.5	
8-10-20	14	10	7	-	11	19	12	16	7	7	7	9.5	119.8	
9-10-20	-	15	6	7	-	-	-	7	11	11	10	7.6	170.8	
10-10-20	16	-	8	5	16	-	-	-	-	-	-	8.6	87.8	
11-10-20	-	14	9	7	7	10	10	7	8	11	11	7.2	216.9	
12-10-20	16	12	7	16	10	16	15	7	8	15	15	9.4	216.9	
13-10-20	11	7	7	-	14	19	7	7	15	10	10	10.5	216.9	
14-10-20	10	7	19	8	16	10	12	11	12	10	10	9.6	87.8	Shut down to plant
15-10-20	-	16	10	16	-	-	-	-	-	-	-	6.7	-	
16-10-20	15	-	13	9	7	-	-	-	-	-	-	-	-	
17-10-20	-	14	-	-	-	-	-	-	-	-	-	-	-	
18-10-20	-	-	-	-	-	-	-	-	-	-	-	-	-	
19-10-20	-	-	-	-	-	-	-	-	-	-	-	8.7	170.8	
20-10-20	-	-	-	-	-	-	-	-	-	-	-	8.6	216.8	
21-10-20	14	-	19	10	9	7	8	6	10	11	11	9.5	216.8	
22-10-20	16	15	-	7	18	12	10	10	12	12	12	7.7	119.8	
23-10-20	-	13	11	8	6	16	10	8	9	10	10	9.6	216.9	
24-10-20	-	-	16	-	17	14	14	12	12	8	8	8.9	170.8	
25-10-20	16	10	-	-	17	-	-	-	-	-	-	7.8	170.8	Shut down to plant
26-10-20	10	21	-	10	4	9	-	-	-	-	-	-	-	
27-10-20	13	-	14	10	-	-	-	-	-	-	-	-	-	
28-10-20	-	-	-	-	-	-	-	-	-	-	-	-	-	
29-10-20	-	-	-	-	-	-	-	-	-	-	-	-	-	
30-10-20	-	-	-	-	-	-	-	-	-	-	-	-	-	
31-10-20	-	-	-	-	-	-	-	-	-	-	-	-	-	



(Sign. HOD)



# K.NANDINI REFINERIES

6/1, Vill. Hetamdandi, Amaria, Distt. Pilibhit (U.P.)

FORM 10

[See Rule 19(1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name & Mailing Address (including Phone No. and e-mail)	M/S BANWARI PAPER MILLS LTD 4+6 KM STONE, RAM NAGAR ROD, KASHIPUR U050 NAGAR U0K0		
2.	Sender's Authorisation No.	POB FD-10545		
3.	Manifest Document No.	1332		
4.	Transporter's Name & Address (including Phone No. and e-mail)	SELF		
5.	Type of Vehicle	(Truck/Tanker/Special Vehicle)		
6.	Transporter's Registration No.	SELF		
7.	Vehicle Registration No.	UK06A7371		
8.	Receiver's name and mailing address (Including Phone No. and e-mail)	K. Nandini Refineries 6/1 Vill. Hetamdandi Amaria Distt. Pilibhit (U.P.)8474914940 k.nandinirefineries@gmail.com		
9.	Receiver's authorisation No.	VED POB/HO/HAL-AUTH-TRANS-K-1/2019/418		
10.	Waste Description	Used Oil <input checked="" type="checkbox"/> / Waste Oil <input type="checkbox"/>		
11.	Total Quantity No. of Containers	210 LTR m <sup>3</sup> or MT M.S.DRUM Nos.		
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13.	Special handing instruction and additional information	Use hand gloves, goagles and No any Leakage		
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked and labeled and are in all respects in proper condition for transport by road according to applicable national government regulations.		
	For Banwari Paper Mills Ltd. <i>[Signature]</i> Auth. Signatory	Name and stamp:	Signature	Month Day Year 06 01 2019
15.	Transport acknowledgment of receipt of Wastes			
	<i>[Signature]</i>	Name and stamp:	Signature	Month Day Year 06 01 2019
16.	Receiver's certification for receipt of hazardous and other waste			
	<i>[Signature]</i>	Name and stamp:	Signature	Month Day Year 06 01 2019

White  Yellow  Pink  Orange  Green  Blue  Brown

460  
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## Annexure-12

## M/s Cheema Papers Ltd., Bazpur Road, Kashipur, Dist. U.S.Nagar, Uttarakhand

1.	Name & Address of the Industry:	M/s Cheema Papers Ltd 9 km stone Bazpur Road, Kashipur Dist. U.S. Nagar, Uttarakhand
	Contact Person : Email:	Mr. S.S Tripathi cheema_kashipur@yahoo.in
	Co-ordinates	Latitude: 29.16480064 Longitude: 79.00767517
2.	Date of Visit:	28.10.2020
3.	Type of Industry Sector:	Paper and Pulp (CI category of charter)
4.	Operational Status	Operational
5.	Name of Raw Material (Major)	Waste paper
6.	Name of Final Product (s)	Duplex board, M.G Poster, M.G Kraft
7.	Installed Production Capacity	230 MT/Day
8.	Consented Production Capacity	6500 MT/month (i.e. 216.67 MT per Day)
9.	Actual Production	184.26 MT/Day as per the logbook from July 2020 – October 2020 (Annexure- 12.1)
10.	Production on the day of visit	197.97 MT/Day (as informed by unit)
11.	Manufacturing process	Process flow diagram placed at Annexure- 12.2
12.	Consolidated Consent to operate and authorization under section-25 of the Water (Prevention and control of pollution) Act, 1974 and under section -21 of the Air (Prevention and control of pollution) Act, 1981 and Authorization under Rule 6 (2) of Hazardous and other waste (Management and Transboundary Movement) Rules, 2016	Yes, valid up to 31.03.2023 (Annexure-12.3)
13.	NOC from CGWA for abstraction of Ground Water (Yes / No)	Applied for NOC on 26.05.2017 (Annexure-12.4)
14.	Sources of Water Supply – In case of Bore well mention numbers	Three borewells are present. All three are functional. Two have flow meter and one doesn't have flow meter. Bore well 1: 82362 m <sup>3</sup> Bore well 2: No flow meter installed Bore well 3: 53683 m <sup>3</sup> (Not working as per unit representative)
15.	Fresh Water consumption (Average from Logbook if available)	2858.05 m <sup>3</sup> /day as per the logbook from July 2020 – October 2020 (Annexure-12.5)
16.	Fresh Water consumption on the day of visit	3300 m <sup>3</sup> /day
17.	Whether ETP exist (Yes / No)	Yes

*Agri*

*S.S. Tripathi*  
*S.E. C.P.E.B*  
*(C.B. Chourasia)*

18.	Operational status of ETP – Functional (Working) / Non-Operational / Defunct	Functional								
19.	Details of Effluent Treatment Plant (ETP)	Bar Screen - Equalization tank – Sedicell - Primary clarifier - Aeration Tank - Secondary Clarifier – Tertiary treatment (Flow chart at <b>Annexure-12.6</b> )								
20.	Status of Flow Meter (s) installed at Inlet of ETP – (Yes / No) Outlet of ETP – (Yes / No) Recycling line – (Yes/No)	<b>Inlet:</b> Yes, V-notch; Reading during inspection: 178.82m <sup>3</sup> /hr <b>Outlet:</b> Yes, V-notch and Ultrasonic flow meter; V-notch Reading during inspection: 132.35 m <sup>3</sup> /hr, Ultrasonic flow meter reading during inspection at outlet: 116.8 m <sup>3</sup> /hr <b>Recycling line:</b> 9101 m <sup>3</sup>								
21.	Consented Discharge (KLD)	2625 KLD								
22.	Raw effluent generated (KLD)	Logbook maintained but incorrect reading observed ( <b>Fig. 22, Annexure-12.7</b> )								
23.	Treated effluent recycled (KLD)	No logbook maintained								
24.	Actual Treated effluent discharge (KLD)	2095.12 m <sup>3</sup> /day, as per the logbook at <b>Annexure-12.8</b>								
25.	Treated effluent discharged on the day of visit	2245 m <sup>3</sup> /day								
26.	Sample Collected from ETP (Yes / No)	Yes, as mentioned in Table at serial no. 31								
27.	Mode of treated effluent disposal as observed during visit.	Disposal to local drain leading to River Kosi								
28.	Any Bypass observed. If yes, then collect samples for analysis and attach photographs) (Yes / No)	No, but provision for bypassing tertiary treatment observed								
29.	Whether OCEMS installed (Yes/ No)	Yes								
30.	Management of hazardous wastes	Hazardous waste is collected by M/s Bharat Waste Management Company (Copy of agreement at <b>Annexure-12.9</b> )								
31.	Effluent Sample Analysis results	As below								
	<b>Source</b>	<b>pH</b>	<b>COD</b>	<b>BOD</b>	<b>TSS</b>	<b>TDS</b>	<b>Colour</b>	<b>MLSS</b>	<b>MLVSS</b>	<b>AOx</b>
	Inlet (Before Equalization tank)	6.9	2248	764	3865	2172	37	-	-	-
	Outlet of Sedicell	7.0	1676	763	2658	2216	61	-	-	-
	Outlet of Primary clarifier	7.0	666	383	148	292	BDL	-	-	-
	Outlet of Secondary clarifier	7.3	61	7.1	15	1668	24	-	-	-
	Final outlet (after filtration units)	7.6	59	6.9	16	1836	21	-	-	0.760 ppm i.e. 0.009


  
 Date: 12/11/2019

									kg/to n
Inside Aeration tank	-	-	-	-	-	-	3729	2644	-
Return sludge	-	-	-	-	-	-	18830	12942	-
OCEMS									
Standard	7.0 - 8.5	250	30	50	-	-	-	-	1kg/t on*o f paper prod uced

Note – All parameter are in mg/l except pH

\*Standard applicable as prescribed in Environment (Protection) Act, 1986 for Large Paper and Pulp industry.

32. Groundwater samples analysis results

Parameters	Borewell within premises	BIS 10500:2012 (Permissible limit in absence of alternative source)
pH	7.8	6.5-8.5
Conductivity	367	
COD	BDL	-
TDS	215	2000
Colour	BDL	15
Total Alkalinity	178	600
Total Hardness	172	600
Sulfate	14	400
Cl <sup>-</sup>	12	1000
F <sup>-</sup>	0.2	1.5
As	BDL	0.05
Cd	BDL	0.003
Co	BDL	-
Cr	BDL	0.05
Cu	BDL	1.5
Fe	0.03	0.3
Mn	BDL	0.3
Ni	BDL	0.02
Pb	BDL	0.01
Sb	BDL	-
Se	BDL	0.01
V	BDL	-
Zn	0.01	15

All units in mg/l except pH, color and conductivity; color measured in color units and conductivity in  $\mu\text{mho/cm}$

As per analysis results of samples collected from Borewell inside the unit's premises; the characteristics are complying w.r.t. standards laid down in BIS 10500:2012

33. **Observations by joint inspection team-**

1. The unit is waste paper based mill that uses waste paper as raw material and manufactures Duplex board, M.G Poster, M.G Kraft. Bleaching is also performed for production of M.G. Poster paper.
2. The unit and ETP both were found operational at the time of inspection.
3. The unit has valid Consolidated Consent to operate and Authorization under Water (Prevention and control of pollution) Act, 1974, Air (Prevention and control of pollution) Act, 1981 and Authorization under Rule 6 (2) of Hazardous and other waste (Management and Transboundary Movement) Rules, 2016 from UKPCB valid upto 31.03.2023 **Annexure-12.3.**
4. The unit has applied to obtain NOC for groundwater withdrawal from CGWA on 26.05.2017 **Annexure-12.4.**
5. Flow meters are available at two Bore wells to monitor the fresh water consumption and one bore well have no flow meter. (Fig.16)
6. The unit has installed V-notch at ETP inlet channel; but at the time of visit, inspection team observed that entire quantity of raw effluent was flowing below the V-notch indicating that V-notch not installed properly (Fig.2). The unit has submitted copy of ETP inlet logbook (Annexure-12.7) for June 2020-October 2020, in which all readings entered were wrong. It is doubted that V-notch was intentionally placed such that major flow passes from under side of V-notch.
7. The unit has installed few diffusers in equalization tank to avoid accumulation of solids at the bottom. However, at the time of visit, inspection team observed heavy accumulation of sludge in equalization tank which indicates that either diffusers installed are inadequate or they are not operated continuously. (Fig.3)
8. The unit has installed Sedi cell for fiber recovery from raw effluent. However, inspection team observed accumulation of 300mm thick layer of fibers at top; which indicates that **Sedi cell capacity is inadequate.** (Fig.4)
9. The unit has installed 06 nos. of Pressure Sand Filters for tertiary treatment of trade effluent. (Fig.9)
10. The unit has installed sludge press (Fig.17) for dewatering of sludge generated from primary and secondary clarifiers.
11. As per unit representative, the dried sludge is sold to board making units; however, inspection team observed that **wet sludge has been dumped in open unlined land / pit** (area 300sq.M approx.) (Fig.18).
12. The unit has installed flow meter (reading: 9101m<sup>3</sup>) on the recycling line carrying partially treated effluent after primary clarifier to production process area; however, no logbook is maintained for this flow meter.
13. At the time of visit, it was observed that the unit is discharging the treated effluent after tertiary treatment.
14. Multiple openings were observed in collection tank provided for storage of tertiary treated effluent instead of permitted single outlet point (Fig. 20) and also there is no provision for measurement of quantity of treated effluent discharged from these openings.

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Amit  
S. S. S.

15. Provision for by-passing tertiary treatment was also observed from collection tank after secondary clarifier of ETP.(Fig. 8)
16. Sludge press was found non-operational at the time of visit.
17. The unit has installed OCEMS for BOD, COD, TSS, pH and flow & has provided connectivity to CPCB/SPCB servers (Fig. 11&12); however, at the time of visit, inspection team observed that readings in OCEMS were not changing which indicates that OCEMS has been tampered.
18. The analysis results of samples collected from ETP shows pH: 7.6 (against the norms of 7.0-8.5), COD: 59 mg/l (against the norms of 350 mg/l), BOD: 6.9 mg/l (against the norms of 30 mg/l), TSS: 16 (against the norms of 50 mg/l) and AOx: 0.009 kg/ton of paper produced (against the norms of 1kg/ton of paper produced).
19. The analysis results of sample collected from aeration tank shows MLSS: 3729 mg/l. It reflects that the aeration tank of the unit is in stabilized condition.
20. As per the logbook of fresh water consumption submitted by the unit for duration July 2020 to October, 2020, unit is consuming fresh water @ 15.51 KL/MT of product against the charter norms of 15 KL/MT.
21. As per the logbook of treated effluent discharge submitted by the unit for duration July 2020 to October, 2020, unit is discharging treated effluent @ 11.37 KL/MT of product against the charter norms of 10 KL/MT.
22. The unit has maintained logbook for electricity consumption at ETP; however, readings values entered in log book were higher than the actual reading displayed at Energy meter. (Fig. 21 and 22)
23. Equipment for effluent sample analysis in-house environmental laboratory, were not maintained. COD digestion assembly was not in use; however, readings were entered in log book. Food and water bottles were kept in BOD incubator.
24. Only 06 numbers BOD bottles were observed in lab, which are inadequate for keeping different dilutions.

**34. Conclusion: Non-Complying w.r.t. the followings:**

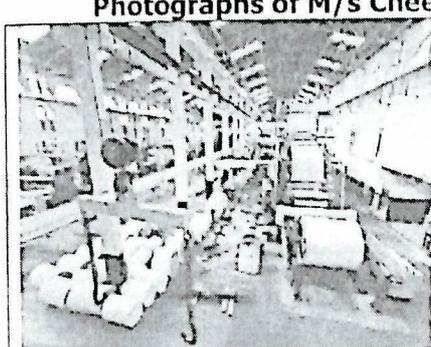
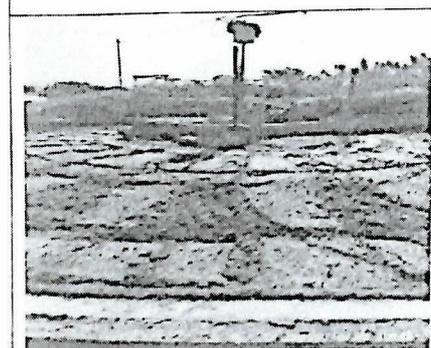
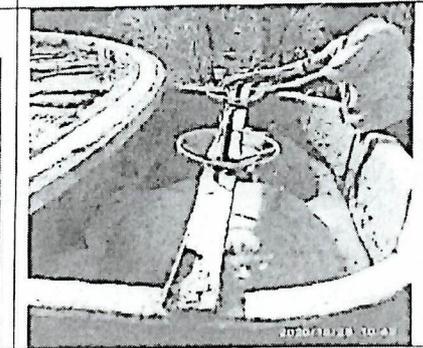
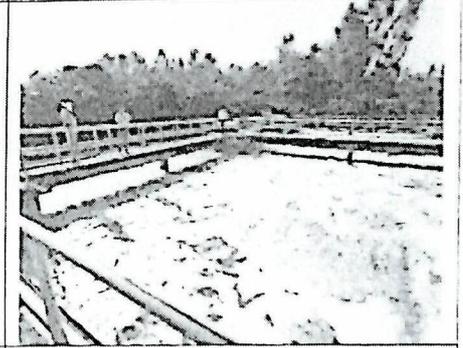
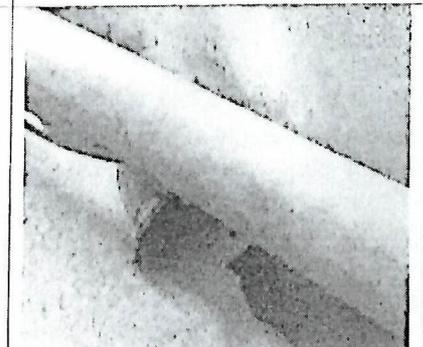
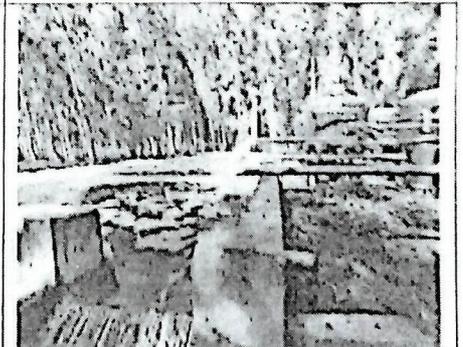
- i. No valid NOC for ground water withdrawal from CGWA.
- ii. Outlet for partially treated effluent from collection tank after secondary clarifier of ETP before tertiary treatment.
- iii. Multiple outlets in collection tank of final treated effluent against the permitted single outlet point.
- iv. Un-scientific and unsafe dumping (storage) of ETP sludge in open pit, within own premises and defunct sludge press (for sludge dewatering).
- v. Improper installation of V-notch at ETP inlet.
- vi. Flow meter not installed on one borewell out of existing three numbers.
- vii. Inadequate capacity of sedi-cell (for pulp removal).
- viii. Forged entry into ETP logbooks of energy meter and inflow.
- ix. Environmental laboratory equipment not maintained properly.

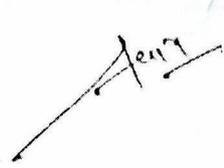
**35. Recommendations:**

- i. The unit shall obtain valid NOC from CGWA for ground water withdrawal.
- ii. The unit shall dismantle the outlet of partial treated effluent from collection tank after secondary clarifier of ETP before tertiary treatment.

- iii. The unit shall dismantle the multiple outlets from collection tank of final treated effluent.
- iv. The unit shall stop un-scientific and unsafe dumping (storage) of ETP sludge. A covered shed with platform shall be constructed to store ETP sludge.
- v. The unit shall install V-notch at ETP inlet properly.
- vi. The unit shall install flow meter on all water abstraction points.
- vii. The unit shall increase capacity of sedi cell (for pulp removal/recovery).
- viii. The unit shall maintain proper ETP logbooks of energy meter and inflow.
- ix. The unit shall maintain environmental laboratory equipment properly.

**Photographs of M/s Cheema Papers Ltd., Kashipur, Dist. U.S. Nagar, Uttarakhand**

		
<p>Fig.1: Manufacturing process area</p>	<p>Fig.2: ETP inlet channel with V-notch</p>	<p>Fig.3: Equalization tank</p>
		
<p>Fig.4: Sedimentation cell top – overloaded with solids</p>	<p>Fig.5: Sedimentation cell outlet</p>	<p>Fig.6: Aeration tank</p>
		
<p>Fig.7: Pressure sand filters (tertiary treatment)</p>	<p>Fig.8: Provision for bypassing tertiary treatment</p>	<p>Fig.9: ETP outlet after tertiary treatment</p>




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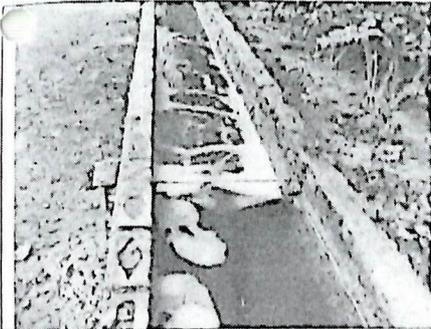


Fig.10: V-notch at ETP outlet channel



Fig.11: OCEMS sensors in outlet channel

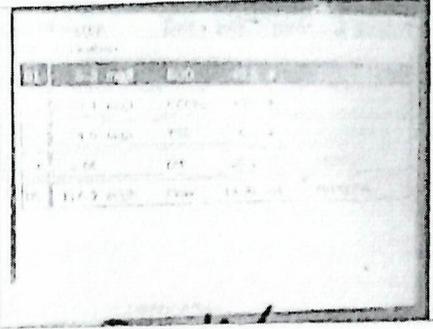


Fig.12: OCEMS display

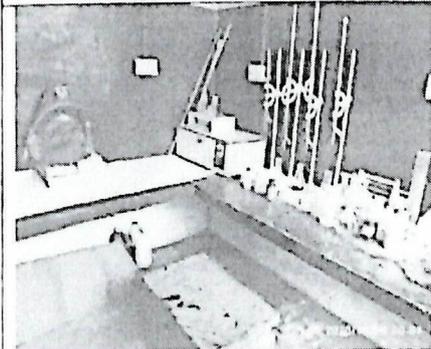


Fig.13: Environmental laboratory

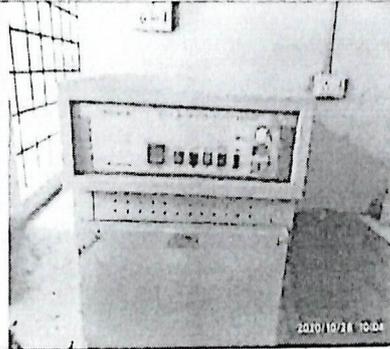


Fig.14: Non-operational BOD incubator



Fig.15: Flow meter at recycling line from primary clarifier

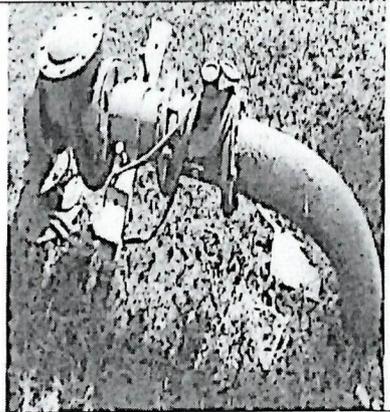
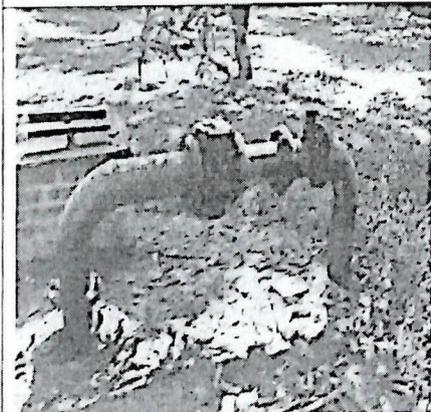


Fig.16: Borewells- 3nos



Fig.17: Sludge press



Fig.18: Open dumping of ETP sludge on land

*Handwritten signature and scribbles.*

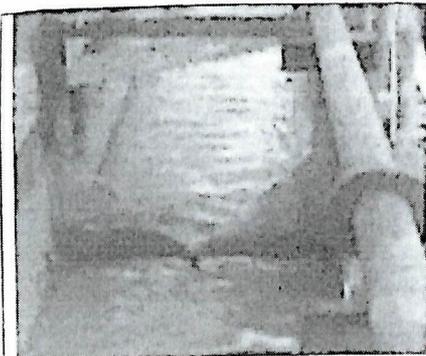


Fig.19: Faulty V-notch at ETP inlet

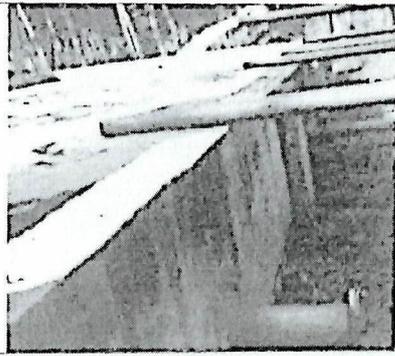


Fig.20: Tertiary treated effluent collection tank with multiple openings

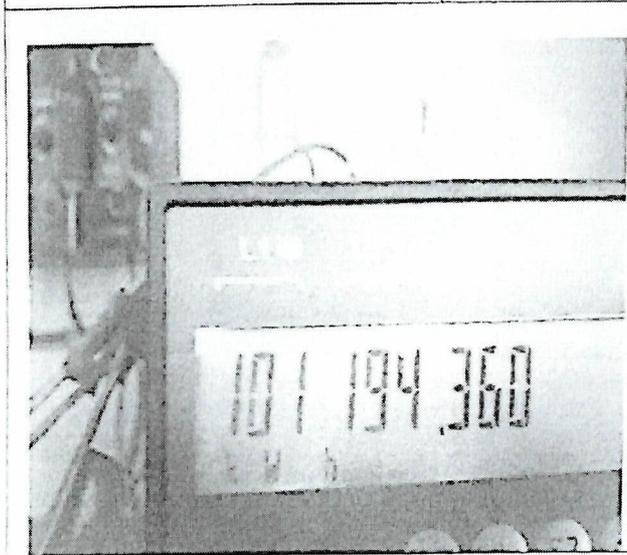
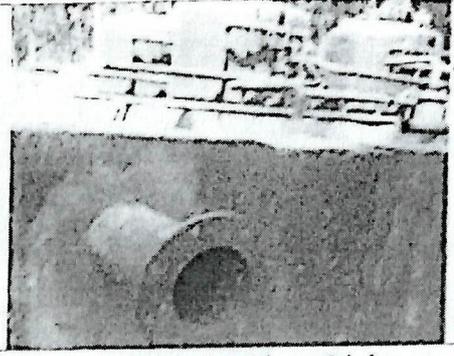


Fig.21: Energy Meter at ETP

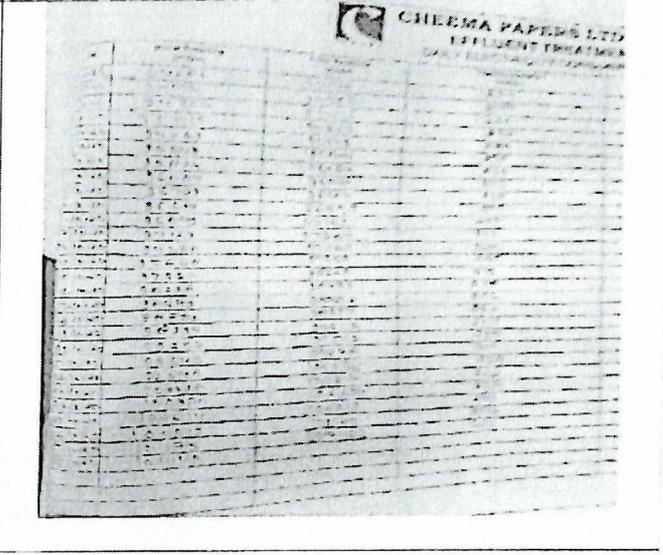


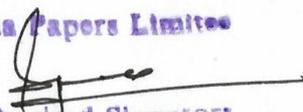
Fig.22: Log-book of Energy Meter at ETP

Signature of the inspecting officials

Sr. No.	Name of the Officials	Signature
1.	Sh. C. B Chourasia, Sc.'E', CPCB, Delhi	
2.	Dr. Pankaj Kumar, Sc.'D', CPCB, Delhi	
3.	Sh. Naresh Goswami, Regional Officer, RO Kashipur, UKPCB	
4.	Dr. Abhas Kumar, Sc.'B', CPCB, Delhi	
5.	Sh. Ankit Shukla, SRF, CPCB, Delhi	

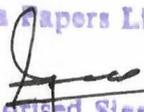
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30-Jul-2020	151.1038
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For Cheema Papers Limited

  
Authorised Signatory

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For Cheema Papers Limited

  
 Authorised Signatory

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15-Sep-20	203.5619
16-Sep-20	127.9405
17-Sep-20	213.0395
18-Sep-20	195.9561
19-Sep-20	140.5731
20-Sep-20	186.1327
21-Sep-20	193.1977
22-Sep-20	178.9315
23-Sep-20	175.6034
24-Sep-20	189.8114
25-Sep-20	180.8385
26-Sep-20	172.5061
27-Sep-20	221.7245
28-Sep-20	213.5146
29-Sep-20	231.9892
30-Sep-20	238.2030
	5751.2115

For Cheema Papers Limited

Authorised Signatory

1	3
1-Oct-2020	195.0560
2-Oct-2020	206.4423
3-Oct-2020	200.4133
4-Oct-2020	175.8019
5-Oct-2020	170.6406
6-Oct-2020	166.2541
7-Oct-2020	149.2309
8-Oct-2020	98.8297
9-Oct-2020	205.9945
10-Oct-2020	193.4547
11-Oct-2020	190.0426
12-Oct-2020	224.4420
13-Oct-2020	250.3475
14-Oct-2020	239.2569
15-Oct-2020	190.0443
16-Oct-2020	202.5255
17-Oct-2020	199.8321
18-Oct-2020	177.4742
19-Oct-2020	176.9537
20-Oct-2020	198.0757
21-Oct-2020	203.5826
22-Oct-2020	178.1140
23-Oct-2020	172.3539
24-Oct-2020	172.5892
25-Oct-2020	207.8882
26-Oct-2020	279.7584
27-Oct-2020	0.0000
28-Oct-2020	0.0000
29-Oct-2020	0.0000
30-Oct-2020	0.0000
31-Oct-2020	0.0000
	5025.3988

For Cheema Papers Limited

  
 Authorised Signatory

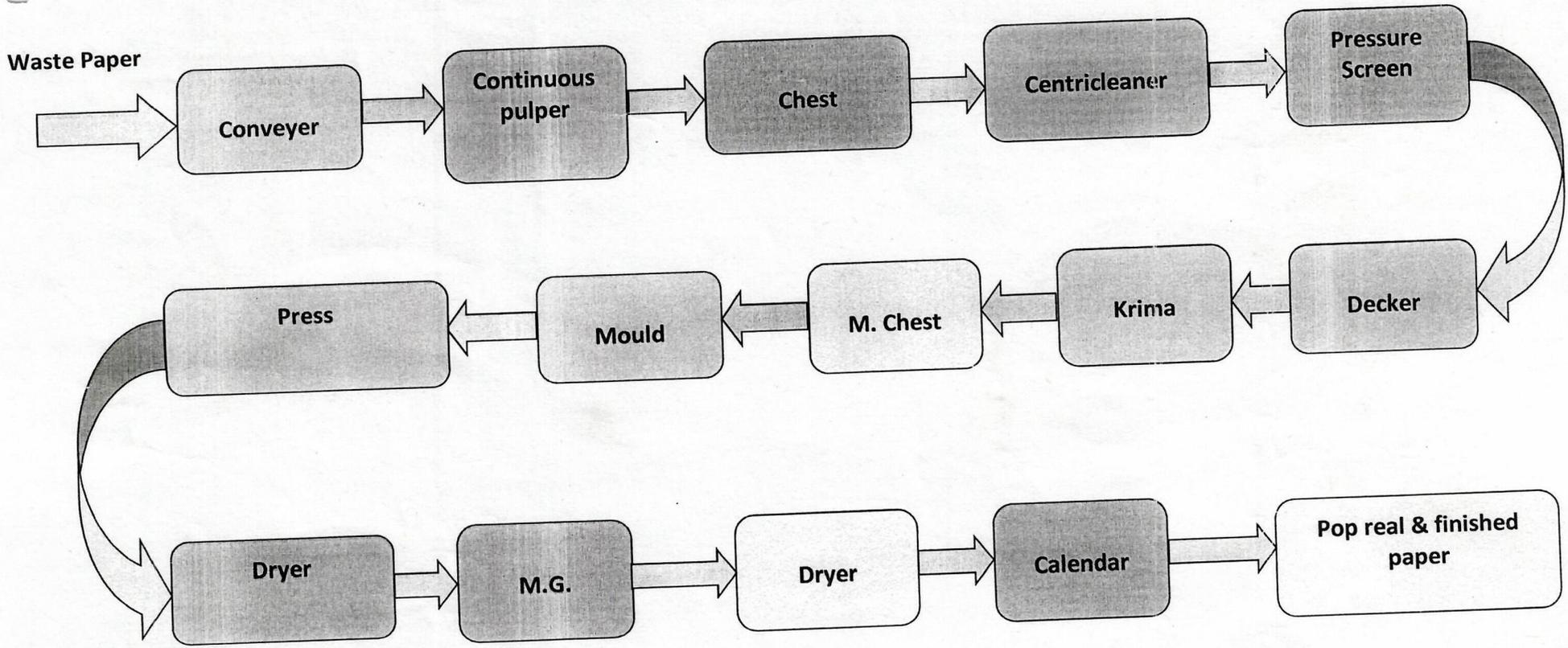


Fig.- 1, Layout of Paper Manufacturing Process at M/s Cheema Papers Ltd, Kashipur (U.K.)



**मुख्यालय**  
**उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड**  
**29/20, नेमी रोड, डालनवाला, देहरादून-248001**

①

पत्रांक-यूईपीपीसीबी/एच.ओ./सहमति/सी-5/2018/1778  
स्पीड पोस्ट द्वारा

दिनांक 07.1.2019  
+2-2018

सेवा में,

M/s Cheema Paper Ltd,  
Plot No: 103,  
9km Stone, Bazpur Road,  
Tehsil-Kashipur, Distt-U.S.Nagar.

विषय :-जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1974 की धारा-25/26 और इसके संशोधित अधिनियम-1978 के अन्तर्गत घरेलू/प्रक्रिया जनित उत्प्रवाह निस्तारण हेतु एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1981 की धारा-21 एवं संशोधित अधिनियम-1987 के अन्तर्गत सहमति पत्र में त्रुटि संशोधन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्र दिनांक 05.12.2018 का सन्दर्भ लेना चाहें। जिसके द्वारा इस कार्यालय के पत्रांक-यूई.पी.पी.सी.बी./एच.ओ./सहमति/सी-5/2018/1137 दिनांक 15.09.2018 के बिन्दु संख्या-1 में वर्णित उत्पादन में त्रुटि संशोधन हेतु अनुरोध किया गया है।

उक्त कम में उद्योग की पत्रावली के सम्यक परीक्षणोपरांत उद्योग को निर्गत संचालनार्थ सहमति पत्रांक-यूईपीपीसीबी/एच.ओ./सहमति/सी-5/2018/1137 दिनांक 15.09.2018 के बिन्दु संख्या-1 को निम्नानुसार संशोधित किया जाता है :-

S. No.	Last CCA		Present CCA (Expand)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1.	MG Poster, MG Craft & Duplex Board	5250MT	MG Poster, MG Craft & Duplex Board	6500MT

शेष समस्त शर्तें पूर्ववत् रहेंगी।

भवदीय,

(एस.पी. सुबुद्धि)  
सदस्य सचिव

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, काशीपुर को सूचनार्थ प्रेषित।

मुख्य पर्यावरण अधिकारी

## HEAD OFFICE


**Uttarakhand Environment Protection and Pollution Control Board**  
**29/20, Nemi Road, Dalanwala, Dehra Dun (Uttarakhand)**

Phone : 0135-2658086, Fax : 2718092. Web : www.ueppcb.uk.gov.in. E-mail : msukpcb@yahoo.com

UEPPCB/HO/Con/C-5/2018/ 1137

Date: ~~08.2018~~ 15-9-2018  
REGD. POST

To,

 M/s Cheema Paper Ltd,  
 Plot No: 103,  
 9km Stone, Bazpur Road,  
 Tehsil-Kashipur, Distt-U.S.Nagar.

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and Hazardous & Other Wastes Rules, 2016 respectively).

PCB ID - 13189	Inward ID - 239070
CCA (Renewal)	
Consent No. 38524/ 270	Date :- 05.04.2018

CCA is hereby granted to M/s Cheema Paper Ltd located at 9km Stone, Bazpur Road, Tehsil-Kashipur, Distt-U.S.Nagar subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for a period from up to 31.03.2023 and valid for manufacturing of following products with Capital Investment/Net Assets Values ₹ 60.54Cr :-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1	MG Poster, MG Craft & Duplex Board	5250 MT	MG Poster, MG Craft & Duplex Board	5250 MT

2. Specific Conditions under Water Act :-

- (i) The daily quantity of effluent discharge (KLD) :-

	Last CCA	Present CCA (Renewal)
Trade Effluent	2625	2625
Sewage	24	24

- (ii) Trade Effluent Treatment and Disposal : The applicant shall operate Effluent Treatment Plant consisting of primary, secondary and tertiary treatment as is required with reference to influent quantity and quality.

*In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

- (iii) The treated effluent shall be recycled to maximum extent and remaining treated effluent shall be disposal in nearby drain leading to river kosi. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

1	pH	Between	7.0 to 8.5
2	Suspended solids	Not to exceed	500mg/l
3	BOD (3 days 27°C)	Not to exceed	30 mg/l
4	COD	Not to exceed	350 mg/l
5	AOX	Not to exceed	1.0Kg/Ton of product.

(iv) **Sewage Treatment and Disposal:** The applicant shall provide comprehensive Septic Tank & Soak Pit as is required with reference to influent quantity and quality.

**3. Conditions under Air Act :-**

(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission Control Equipment	Emission standards not to exceed
1	Boiler (10TPH) x 2	31	Husk	3TPH	Wet Scrubbing System	PM-600mg/NM <sup>3</sup>
2	Boiler (22TPH) x 1	55	Husk	7TPH	ESP	PM-150mg/NM <sup>3</sup>

*In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.*

(ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

**4. Conditions under Hazardous & Other Wastes Rules, 2016 :-**

- (i) Number of authorization and date of issue : 2700/F-15/9/18
- (ii) The **Factory Manager** of **M/s Cheema Paper Ltd, Kashipur, Distt-U.S.Nagar** is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- (iii) The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1	Schedule I – 5.1	0.010	Recyclable.

- (iv) The authorization shall be in force for a period up to 31.03.2023.
- (v) The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under **Environment (Protection) Act, 1986.**

**Terms and conditions of authorization :**

- (i) The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986**, and the rules made there under.

**Specific Conditions:**

1. The applicant shall provide ISI mark water meter to each water supply source and shall regularly submit returns of water consumption in the prescribed form and pay the cess as specified under **Section-3 of Cess Act**.
2. The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
3. The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
4. The industry shall ensure interlocking of air pollution control devices and production processes.
5. A solid waste generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
6. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
7. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the **Central Pollution Control Board**.
8. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of **Water Act, Air Act and Environment (Protection) Act and Rules** made thereunder.
9. The industry shall ensure **all safety measures** and shall undertake **periodical assessment** by the competent authority.
10. Unit shall ensure manifest system in **Form-10 of Hazardous & Other Wastes Rules, 2016** while disposing hazardous waste.
11. Hazardous waste should not be stored beyond a period of **90 days**.
12. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
13. The unit shall install water meter in all water use/recycle point and also at discharge point.
14. **The unit shall strictly comply with the directions issued by the UEPPCB on dated 13.03.2015 under Section-33(A) of the Water (Prevention & Control of Pollution) Act, 1974- regarding Implementation of "Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries.**
15. The Unit shall comply with the directions issued by the board under section-33(A) of Water Act, 1974 regarding installation of RTMS & Real Time Data transmission to CPCB & UEPPCB, Scrupulously.
16. In case of non-compliance of CCA condition the BG No-0066818BG1001966 ₹ 5.0Lacs (State Bank of India), Kashipur shall be forfeited in favour of the Board without any prior notice.
17. The unit shall strictly comply with the provisions of Water, Air & E (P) Acts and Rules/Notifications made there under.
18. The unit shall not increase production capacity without prior consent of the Board.

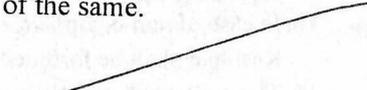
**General Conditions :-**

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.
2. The applicant shall however, not without the prior consent of the **Board** bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.

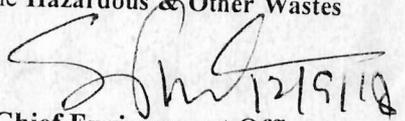
- (ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
  - (iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
  - (iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
  - (v) It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
  - (vi) An application for the renewal of an authorization shall be made as laid down under these rules.
  - (vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.
5. This CCA is valid for manufacturing of MG Poster, MG Craft & Duplex Board by using waste paper as a raw material only.
6. **Compulsory documents to be submitted by the Industry/Unit :-**
- (i) Annual return in **Form-4** and **Waste Disposal Manifest in Form-10** under **Hazardous & Other Wastes Rules, 2016** and **Third Party Audit Report**.
  - (ii) Environment Statement in **Form-V** of **Environment (Protection) Rules, 1986**.
  - (iii) Quarterly **compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area**.
7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the **Water Act, Air Act and Hazardous & Other Wastes Rules, 2016** will results in legal action under the aforesaid **Acts and Rules**.

  
Member Secretary

Copy to: **Regional Officer, Uttarakhand Environment Protection and Pollution Control Board, Kashipur, Distt-U.S.Nagar** for information and compliance of the same.

  
Chief Environment Officer

8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
12. The **Board** reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the **Board**.
14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
15. It is the duty of the authorized person to take prior permission of the **Board** to close down the facility.
16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on **Display Board of size 6x4 feet** out side the main factory gate within premises.
18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
19. The applicant shall maintain record of hazardous waste in **Form-3** and shall submit annual return in **Form-4** on or before the 30<sup>th</sup> day of June following to the financial year to which that return relates.
20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed **physical and chemical analysis of hazardous waste sample** and report to the **Board**.
22. Dried hazardous sludge from the process in the plant shall be **stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.**
23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be **sold only to Registered Recyclers/Re-processors.**
25. In case of any transportation of hazardous waste, the details in **Form-10** of the **Hazardous & Other Wastes Rules, 2016** shall be submitted to the **Board**.

  
 Chief Environment Officer

Government of India  
Central Ground Water Authority (CGWA)  
Ministry of Water Resources, River Development and Ganga Rejuvenation  
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/528/UT/IND/2017

1. General Information:

Water Quality: Fresh Water

Application Type Category/ Type of Application: Paper and Pulp

(i) Name of Industry: CHEEMA PAPERS LTD.

(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)

Address Line 1 : 9TH K.M.STONE, BAZPUR ROAD

Address Line 2 : KASHIPUR

Address Line 3 :

State: UTTARAKHAND

District: UDAM SINGH NAGAR

Sub-District: KASHIPUR

Village/Town: Kashipur (MB)

Area Type : Non-Notified

Area Type Category : Critical

(iii) Communication Address

Address Line 1: CHEEMA PAPERS LTD.

Address Line 2: 9TH K.M. STONE

Address Line 3: BAZPUR ROAD, KASHIPUR

State: UTTARAKHAND

District: UDAM SINGH NAGAR

Sub-District: KASHIPUR

Pincode: 244713

Phone Number with Area Code:

Mobile Number: 91 9927077199

Fax Number:

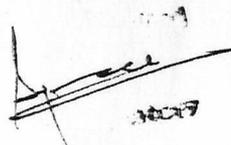
E-Mail: cheema\_kashipur@yahoo.com

(iv) Salient Features of the Industrial Activity:

Our unit is manufacturing paper from pulp

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	177416.00	0.00	177416.00
Open Land	7414.25	0.00	7414.25
Road/ Paved Area	1554.50	0.00	1554.50

For  
  
 2017

484  
480

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/528/UT/IND/2017

Rooftop area of building/ sheds	41895.25	0.00	41895.25
<b>Total</b>	<b>228280.00</b>	<b>0.00</b>	<b>228280.00</b>
(vi) Drainage in the Area (River/ Nala etc) :	n.a		
(vii) Source of Availability of Surface Water for Industrial Use (if any – Furnish Details):	n.a.		
(viii) Average Annual Rainfall in the Area (in mm):	1190.00		
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	kashipur		
(x) Whether Ground Water Utilization for:	Existing Industry		
Date of Commencement Industry:	15/06/1990		
Date of Expansion :			

**2. Details of Water Requirement (Fresh and Recycled Water Usage):**  
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
<b>Water Requirement Details (Fresh Water) (m3/day)</b>			
(a) Ground Water Requirement (m3/day):	3440.00	0.00	3440.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
<b>Total Fresh Water Requirement (a+b+c)(m3/day):</b>	<b>3440.00</b>	<b>0.00</b>	<b>3440.00</b>
(d) Recycled Water Usage (m3/day):	160.00	0.00	160.00
<b>Total Water Requirement : (a+b+c+d)(m3/day)</b>	<b>3600.00</b>	<b>0.00</b>	<b>3600.00</b>

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	3377.75	0.00	3377.75	320	1080880.00
Residential / Domestic	12.25	0.00	12.25	320	3920.00
Greenbelt Development /Environment Maintenance	160.00	0.00	160.00	320	51200.00
Other Use	50.00	0.00	50.00	320	16000.00
<b>Grand Total</b>	<b>3600.00</b>	<b>0.00</b>	<b>3600.00</b>		<b>1152000.00</b>

**Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)**

Application Number : 21-4/528/UT/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	160.00	320	51200.0
(b) Quantity of Treated Water Available	160.00		
i). Reuse in Industrial Activity:	0.00	320	0.0
ii). Reuse in Green Belt Development:	160.00	320	51200.0
iii). Other Uses:	0.00	320	0.0
(c) Total Treated Water Utilized:	160.00		51200.0

Net Ground Water Requirement: 3440.00 (m3/day)

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 2

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 1990	145.00 / 150	7.00	300.00	15 / 320	Submersible Pump	30.00	No	No / -
2	Borewell / 1990	320.00 / 150	8.00	200.00	5 / 320	Submersible Pump	30.00	No	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 0

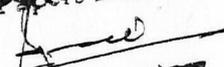
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and or having a Land Area of Greater Than 2 Ha.- (\$)

n.a.

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)

will be constructed as per proposal

**For Chennai Papers Limited**  
  
**Authorised Signature**

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/528/UT/IND/2017

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)

Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	referral letter	Refferal Letter.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

**INDUSTRIAL USE- Self Declaration**

- It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.
2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala, Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248006

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

**Demand Draft Details:-**

D.D. No. 796273

Dated : 26-05-2017

Bank Name:

Amount: 1000/-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

**Attached Files:**

- 1). Site Plan : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	plant layout	Map.pdf

- 2). Certified Revenue Sketch : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	revenue sketch	Map.pdf

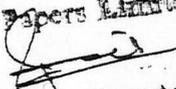
- 3). Documents of Ownership / Lease : (Refer: 1 (v))

S.No	Attachment Name	File Name
1	Khatauni	Khatoni.pdf

- 4). Source of Availability of Surface Water : (Refer: 1 (vii))

24/05/2017 10:30 PM

Page 4 of 5

for Chocna Papers Limited  
  
Authorised Signatory

487

Application for Permission to Abstract Ground Water for Industrial Use  
(Application For New NOC)

Application Number : 21-4/528/UT/IND/2017

No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	rwh	RWH Design.jpg

8). Authorization :

No Attachment Found!

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	consent	Consent.pdf

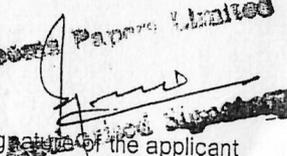
11). Extra Attachment :

S.No	Attachment Name	File Name
1	APCS-ESP	ESP DRAWING.pdf
2	Mag. Process flow diagram	Flow Diagram.pdf
3	CTE	NOC.pdf

12). Scanned Industrial Application :

No Attachment Found!

Date: 5/10/17  
Place: Kashipur

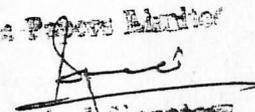
  
Name & Signature of the applicant  
(With official seal)

Associated User : Cheemapapers

Submitted By User : Cheemapapers

Submission Date : 24/05/2017

\* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

  
Authorized Signatory

24/05/2017 10:30 PM

JULY 2020



## CHEEMA PAPERS LTD., KASHIPUR

### DAILY FRESH WATER CONSUMPTION RECORD

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1.7.20	24.40	5277	5307.1	3010.4									3010.4	125	
2.7.20		5307.1	5336.4	3150									3150	119.99	
3.7.20		5336.6	5370.5	3190									3190	84	
4.7.20		5370.5	5400.3	2980									2980	85.25	
5.7.20		5400.3	5432.3	3200									3200	118.60	
6.7.20		5432.3	5462.3	3000									3000	104.86	
7.7.20		5462.3	5493.8	3150									3150	72.78	
8.7.20		5493.8	5523.6	2980									2980	93.64	
9.7.20	23.40	5523.6	5553.2	2966									2966	142.38	
10.7.20		5553.2	5581.8	3160									3160	135.05	
11.7.20		5581.8	5617.3	3250									3250	151.13	
12.7.20		5617.3	5649.2	3190									3190	154	
13.7.20		5649.2	5680.7	3150									3150	156.6	
14.7.20		5680.7	5711.3	3060									3060	167.33	
15.7.20		5711.3	5743.1	3180									3180	190.16	
16.7.20		5743.1	5775.1	3200									3200	183.8	
17.7.20		5775.1	5806.7	3160									3160	204.7	
18.7.20		5806.7	5837.7	3100									3100	162.5	
19.7.20		5837.7	5869.6	3190									3190	169	
20.7.20		5869.6	6099.5	2990									2990	169.3	
21.7.20		6099.5	6430	3050									3050	232	
22.7.20		6430	6960.5	3050									3050	167	
23.7.20		6960.5	6992	3150									3150	169.39	
24.7.20		6992	7024	3200									3200	190.6	
25.7.20		7024	7054.1	3010									3010	195.9	
26.7.20		7054.1	7085.6	3150									3150	194.4	
27.7.20		7085.6	7117.6	3200									3200	168.0	
28.7.20	23.40	7117.6	7147.5	2990									2990	196.7	
29.7.20		7147.5	7178.1	3066									3066	207.91	
30.7.20		7178.1	7209.1	3100									3100	151.10	
31.7.20		7209.1	7239.7	3060									3060	253.2	

Total Fresh Water Consumption in the Month = 96270 m<sup>3</sup>  
 Total Finished Paper Production in the Month = 4917.58 MT

Avg. Watwr/MT of fin. Production = 19.57 m<sup>3</sup>/MT

*(Signature)*  
 (Sigr. HOD)

August 2020

**CHEEMA PAPERS LTD., KASHIPUR**  
**DAILY FRESH WATER CONSUMPTION RECORD**

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
1.8.20	24Hrs	61600	61829	229 m <sup>3</sup>	05Hrs	5200	5210	100 m <sup>3</sup>					3900 m <sup>3</sup>	199.42	
2.8.20	"	61829	62455	3000	05Hrs	5210	5220	100 m <sup>3</sup>					4000	148.91	
3.8.20		6219	62495	3050	05Hrs	5225	5235	100 m <sup>3</sup>					3550	157	
4.8.20		62495	62791	2966									3760	179.2	
5.8.20		62791	63091	3000									3750	173.3	
6.8.20		63091	63386	2950									4000	165.4	
7.8.20		63386	63685	3000									4000	174.4	
8.8.20		63685	63975	2900									4000	192.1	
9.8.20		63975	64285	3100									3000	100.5	
10.8.20		64285	64565	2800									3900	130.8	
11.8.20		64565	64845	2800									3000	190.2	
12.8.20		64845	65135	2900									3000	201.7	
13.8.20		65135	65385	2500									3500	215.9	
14.8.20		65385	6568	2950	04Hrs	5310	5315	500 m <sup>3</sup>					3500	209.6	
15.8.20		6568	6598	3000									3000	102.5	
16.8.20		6598	6623	2500									3400	201.2	
17.8.20		6623	6652	2900									3000	108.4	
18.8.20		6652	6678	2600									3600	193.5	
19.8.20		6678	6706	2800									3300	147.0	
20.8.20		6706	6734	2800									3000	203.1	
21.8.20		6734	6760.5	2650									2650	220	
22.8.20		6760.5	6787.5	2700									3300	207.4	
23.8.20		6787.5	6807.5	2000									2400	236.5	
24.8.20		6807.5	6827	1950									2450	193.6	
25.8.20		6827	6846.5	1950									2000	147.7	
26.8.20		6846.5	6866.5	2000									2000	191.3	
27.8.20		6866.5	6887	2050									2000	200	
28.8.20		6887	6907.8	2000									2000	204	
29.8.20		6907.8	6928.8	2100									1000	226.0	
30.8.20		6928.8	6946.8	1800									1000	226.0	
31.8.20		6946.8	6965.3	1850									2050	300	

Total Fresh Water Consumption in the Month = **90140** m<sup>3</sup>  
 Total Finished Paper Production in the Month = **5970.98** MT  
 Avg Water/MT of the Production = **15.43** m<sup>3</sup>/MT  
 (Sign HOD) *[Signature]*



**CHEMMA PAPERS LTD., KASHIPUR**  
**DAILY FRESH WATER CONSUMPTION RECORD**

Sep 2020

Date	Borewell No. 1					Borewell No. 2					Borewell No. 3					Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )	
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading				Consumption (m <sup>3</sup> )
19.9.20	2045	6965.3	6984.3	1900	124	5325	5380	500	500	500	500	500	500	500	500	500	2400	78.68	
20.9.20	2140	6984.3	7064.3	2000	124	5380	5390	1000	1000	1000	1000	1000	1000	1000	1000	1000	3000	261.7	
21.9.20		7064.3	7085.3	2100		5400	5400	1000									3100	205.7	
22.9.20		7085.3	7095.3	2000		5410	5410	500									3050	163.4	
23.9.20		7095.3	7095.3	1900		5415	5415	500									2600	204.1	
24.9.20		7095.3	7095.3	2000		5415	5415	500									1900	205.1	
25.9.20		7095.3	7105.3	2000		5415	5420	500									2500	183.5	
26.9.20		7105.3	7126.3	2050		5415	5420	500									2050	207.8	
27.9.20		7126.3	7144.8	1850		5420	5430	1000									1850	153.9	
28.9.20		7144.8	7161.8	1700		5420	5430	1000									2700	205.6	
29.9.20		7161.8	7191.3	2050		5430	5430	1000									1950	205.6	
30.9.20		7191.3	7201.8	2000		5430	5442	1200									2050	259.1	
1.10.20		7201.8	7221.8	2000		5442	5442	1200									2000	234.7	
2.10.20		7221.8	7258.8	1800		5442	5442	1200									1900	175.7	
3.10.20		7258.8	7277.8	1900		5442	5442	1200									3000	203.5	
4.10.20		7277.8	7296.3	1850		5442	5455	500									2700	127.9	
5.10.20		7296.3	7316	1970		5455	5460	500									2350	213	
6.10.20		7316	7335	1900		5460	5470	1000									2470	195.9	
7.10.20		7335	7355	2000		5470	5480	1000									2900	140.5	
8.10.20		7355	7373	1900		5480	5485	500									2600	106.1	
9.10.20		7373	7394	2100		5485	5490	500									2300	193	
10.10.20		7394	7414	2000		5490	5495	500									2600	170.9	
11.10.20		7414	7435	2100		5495	5500	500									2500	175.6	
12.10.20		7435	7455	2000		5500	5500	500									2600	109.8	
13.10.20		7455	7474	2200		5500	5510	1000									2000	100.8	
14.10.20		7474	7498	2100		5510	5510	1000									2200	172.5	
15.10.20		7498	7510	2100		5510	5510	1000									2100	241.7	
16.10.20		7510	7538	1900		5510	5510	1000									2160	213.5	
17.10.20		7538	7556	1800		5510	5525	1500									1900	231.9	
18.10.20		7556	7556	1800		5525	5525	1500									2300	230.2	

Total Fresh Water Consumption in the Month = **74370** m<sup>3</sup>  
 Total Finished Paper Production in the Month = **5752.1** MT  
 (Sign. HOD)

Agg. Water/MT of Fin. Production = **12.87** m<sup>3</sup>/MT

Oct 2020

**CHEEMA PAPERS LTD., KASHIPUR**  
**DAILY FRESH WATER CONSUMPTION RECORD**

Date	Borewell No. 1				Borewell No. 2				Borewell No. 3				Total Fresh Water Consumption (m <sup>3</sup> )	Total Finished Paper Production (MT)	Water Consumption top of Paper (m <sup>3</sup> )
	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )	Run Hrs.	Initial Reading	Final Reading	Consumption (m <sup>3</sup> )			
11.10.20	15.20	7556	7578	2200	4.40	5825	5830	500				2700	2700	195.0	
12.10.20		7578	7597	1900		5830	5848	1800						206.4	
13.10.20		7597	7617	2000		5848	5850	200						200.4	
14.10.20		7617	7637	2000										175.8	
15.10		7637	7656	1900										170.6	
16.10		7656	7677	2100										166.2	
17.10		7677	7697	2000										149.2	
18.10	16.45	7697	7716	1900		5580	5585	500						98.8	
19.10	16.45	7716	7734	1800		5585	5590	500						265.9	
20.10		7734	7753	1900		5590	5595	500						193.4	
21.10		7753	7772	1900										190	
22.10.20		7772	7793	2100		5595	6000	500						224.4	
23.10		7793	7813	2000		6000	6010	1000						245.3	
24.10		7813	7832	1900										239.2	
25.10		7832	7852	2000										196	
26.10		7852	7870	1800										262.5	
27.10		7870	7890	2000										199.8	
28.10		7890	7909	1900		6010	6025	1500						177.4	
29.10		7909	7929	2000										176.9	
30.10		7929	7947	1800		6025	6035	1000						198.0	
31.10		7947	7966	1900		6035	6040	500						203.5	
01.11		7966	7986	2000		6040	6045	500						178.1	
02.11		7986	8005	1900		6045	6050	500						172.3	
03.11		8005	8023	1800		6050	6060	1000						207.8	
04.11		8023	8042	1900		6060	6075	1500						279.7	
05.11		8042	8064	2200		6075	6080	500						199.9	
06.11		8064	8085	2100		6080	6090	1000						197.9	
07.11		8085	8107	2200		6090	7000	1000						219.8	
08.11		8107	8130	2300		7000	7010	1000						200.6	
09.11	10.45	8130	8153	2300		7010	7025	1500						220.2	

Total Fresh Water Consumption in the Month = 82100 m<sup>3</sup>  
 Total Finished Paper Production in the Month = 6058.95 MT  
 (Sight Hoby)

Avg Water/WMT of fin. Production = 13.5 m<sup>3</sup>/MT

492

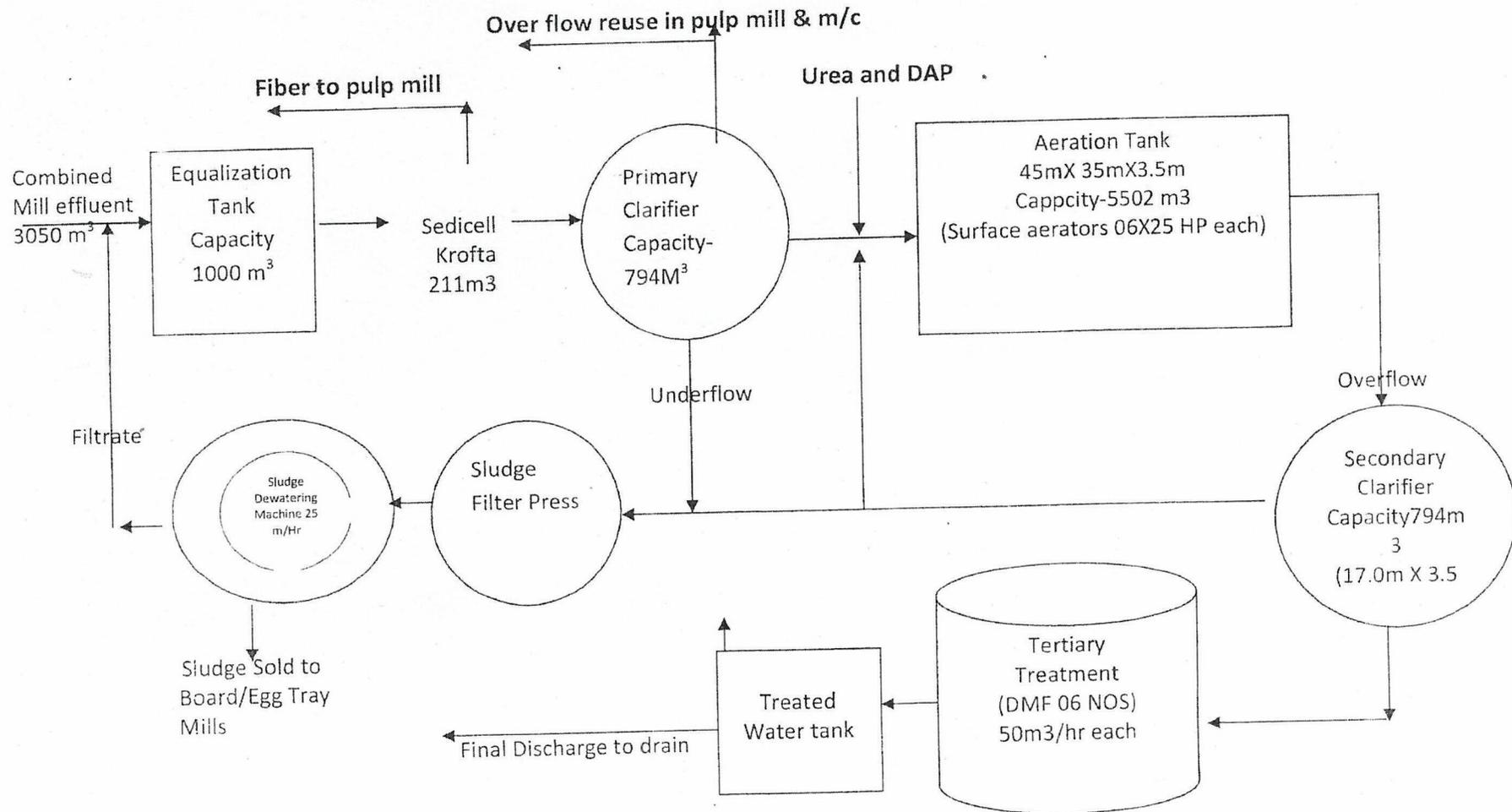


Fig-2, Layout of existing ETP at Cheema Papers Ltd., Kashipur (U.K.)

Cheema Papers Limited  
*[Signature]*  
Authorized Signatory



# CHEEMA PAPERS LTD., KASHIPUR

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT IN LET RECORD

Month July 2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1.7.20	30cm	29cm	30cm	28cm	29cm	30cm	27cm	25cm	28.5cm	5020.013	
2.7.20	28cm	25	28cm	30cm	29cm	26cm	25cm	25cm	27.0	4716.2	
3.7.20	29cm	30	28	29	29	28	26	25	27.8	4941	
4.7.20	28	29	27	25	23	20	25	24	24.0	5165.28	
5.7.20	23	29	27	24	24	21	23	21	24.0	3513.36	
6.7.20	23	26	25	24	25	22	24	20	24.1	3520.32	
7.7.20	28	27	29	29	30	25	26	25	27.6	4940	
8.7.20	30cm	29cm	28	25	26	29	30	29	28.2	5170	
9.7.20	28	28	29	29	28	30	30	28	28.7	5202	
10.7.20	30	27	30	28	29	29	29	29	28.8	5390	
11.7.20	29	29	30	27	30	30	29	28	29.0	5638.8	
12.7.20	28	30	30	30	29	29	28	29	29.1	5640	
13.7.20	29	29	31	29	30	30	29	30	29.62	5747	
14.7.20	30	31	30	30	28	29	30	29	28.8	5390	
15.7.20	29	30	30	28	27	28	29	30	28.8	5390	
16.7.20	30	31	29	29	29	29	28	30	28.8	5390	
17.7.20	29	31	30	29	30	30	29	29	29.3	5657	
18.7.20	28	31	30	28	29	29	30	29	29.6	5748.4	
19.7.20	28	31	29	29	29	29	30	28	29.1	5640	
20.7.20	27	31	29	30	28	29	30	30	28.8	5390	
21.7.20	28	30	28	29	28	28	27	27	29.2	5644	
22.7.20	29	29	30	28	29	28	27	27	28.1	5162	
23.7.20	30	30	29	27	30	29	26	26	28.1	5162	
24.7.20	29	31	30	30	29	29	26	28	28.6	5316	
25.7.20	29	29	29	29	30	28	28	27	29.0	5638.8	
26.7.20	30	30	30	29	29	29	27	26	28.6	5316	
27.7.20	28	29	28	28	30	28	26	27	28.7	5320.2	
28.7.20	27	30	29	29	29	27	26	26	28.0	5165	
29.7.20	29	31	30	30	29	27	26	26	27.8	4941	
30.7.20	30	29	29	29	28	27	26	25	28.3	5184	
31.7.20	30	29	29	29	28	27	26	26	28	5165	

490

~~494~~



CHEEMA

**CHEEMA PAPERS LTD., KASHIPUR**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT INLET RECORD**

90° V-NOTCH READINGS (cms.)

Month: August 2020

Date	90° V-NOTCH READINGS (cms.)										AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM					
1.8.20	28.0	27.1	26.6	25.5	26.6	26.6	27.7	28.6	26.3	4296.7 m <sup>3</sup>			
2.8.20	27.0	26.5	26.3	26.4	26.6	26.5	26.4	26.5	26.8	3738.7			
3.8.20	28.0	28.4	28.3	28.4	28.5	28.5	28.5	28.6	28.6	3890.8			
4.8.20	29.0	28.5	28.3	28.4	28.6	28.5	28.6	28.7	28.6	4600.5			
5.8.20	29.0	28.5	28.4	28.4	28.5	28.6	28.7	28.6	28.6	4277.08			
6.8.20	28.0	28.4	28.5	28.5	28.4	28.5	28.8	28.7	28.5	4346.8			
7.8.20	28.0	28.4	28.5	28.5	28.4	28.3	28.4	28.6	28.1	3891.98			
8.8.20	28.0	28.6	28.4	28.5	28.3	28.3	28.4	28.6	28.4	3738.6			
9.8.20	28.5	28.8	28.5	28.5	28.3	28.4	28.5	28.7	28.2	3897.8			
10.8.20	28.5	28.8	28.5	28.5	28.4	28.5	28.5	28.5	28.2	3897.8			
11.8.20	28.7	28.9	28.6	28.4	28.5	28.6	28.5	28.5	28.2	4284.2			
12.8.20	28.6	28.8	28.7	28.6	28.6	28.7	28.8	28.6	28.6	4386.6			
13.8.20	28.0	28.9	28.9	28.5	28.7	28.9	28.9	28.4	28.8	4941			
14.8.20	28.0	28.9	28.8	28.4	28.6	28.9	28.6	28.6	28.1	4714.4			
15.8.20	28.9	28.8	28.8	28.4	28.5	28.5	28.8	28.8	28.6	4882.92			
16.8.20	28.8	28.9	28.8	28.5	28.9	28.9	28.8	28.8	28.6	5274			
17.8.20	28.9	28.9	28.8	28.9	28.9	28.9	28.7	28.8	28.6	5638.8			
18.8.20	28.8	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
19.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
20.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
21.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
22.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
23.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
24.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
25.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
26.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
27.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
28.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
29.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
30.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			
31.8.20	28.9	28.9	28.9	28.9	28.8	28.8	28.8	28.8	28.1	5640.0			

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# CHEEMA PAPERS LTD., KASHIPUR

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT IN LET RECORD

Month: Sep 2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1.9.20	29cm	30	29	30	29	27	27	29cm	28.75cm	5326.52m <sup>3</sup>	
2.9.20	29cm	28	28	29	30	31	29	28	29.0	5638.8	
3.9.20	30	29	26	27	28	29	28	27	28.0	5165.2	
4.9.20	30	28	27	26	29	30	29	28	28.3	5184.64	
5.9.20	30	28	26	28	30	28	30	29	28.6	5274.4	
6.9.20	29	29	28	29	29	28	29	30	28.8	5390.6	
7.9.20	28	28	26	29	29	29	28	29	28.2	5172.2	
8.9.20	28	27	29	30	29	30	29	30	29.0	5638.8	
9.9.20	27	28	30	29	27	29	29	29	28.5	5234.7	
10.9.20	29	30	29	30	26	28	30	28	28.7	5326.8	
11.9.20	28	29	28	28	27	28	31	29	28.5	5234	
12.9.20	29	29	28	29	28	29	29	28	28.6	5274.4	
13.9.20	30cm	29	28	28	28	29	28	28	28.5	5234	
14.9.20	30cm	28	27	29	28	28	27	28	28.1	5156.0	
15.9.20	29	29	28	28	29	29	26	29	28.2	5172.2	
16.9.20	28	29	28	29	30	28	27	28	28.3	5184	
17.9.20	30	29	27	30	29	27	28	29	28.6	5274	
18.9.20	31	30	26	29	30	27	29	28	28.7	5326.8	
19.9.20	29	29	29	28	29	29	30	29	29.0	5638.8	
20.9.20	30	30	27	29	28	28	27	30	28.6	5274.4	
21.9.20	29	29	28	30	28	27	26	29	28.2	5172.2	
22.9.20	30	28	26	28	29	28	27	28	28.0	5165.2	
23.9.20	31	28	29	29	28	29	28	29	28.8	5390	
24.9.20	29	31	28	28	27	30	29	30	29.0	5638	
25.9.20	30	29	28	27	28	28	30	29	28.6	5274	
26.9.20	29	30	31	26	29	27	29	30	28.8	5390	
27.9.20	28	27	31	29	30	28	28	29	28.7	5326.5	
28.9.20	29	30	27	28	29	30	29	28	28.7	5326	
29.9.20	30	29	28	30	27	29	28	29	28.7	5326	
30.9.20	28	30	29	29	28	30	28	28	28.7	5326	

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# CHEEMA PAPERS LTD., KASHIPUR

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month: July 2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1.07.20	20cm	19cm	20cm	20	21	18	20	18	19.5cm	2028.0M <sup>3</sup>	
2.07.20	19cm	20cm	21cm	23	22	19	20	19	20.3	2245.04	
3.7.20	20cm	18	21	22	23	20	19	21	20.5	2295	
4.7.20	21	20	21	21	20	19	20	22	20.5	2295	
5.7.20	23	20	20	20	19	18	20	21	19.2	1965	
6.7.20	20	20	18	20	18	19	18	21	19.2	1965	
7.7.20	21	18	20	16	17	20	23	20	19.3	1978	
8.7.20	25	24	23	24	23	20	22	23	23.0	3150	
9.7.20	26	25	24	23	22	25	22	20	23.3	3169	
10.7.20	23	24	23	24	23	20	21	20	22.2	2827	
11.7.20	24	23	22	23	23	20	20	18	21.6	2622	
12.7.20	23	22	21	20	23	17	18	18	20.2	2240	
13.7.20	23	24	22	20	21	19	18	19	20.7	2347	
14.7.20	24	23	23	19	22	20	19	20	21.2	2519	
15.7.20	20	25	20	18	20	19	20	19	20.1	2227	
16.7.20	19	23	19	20	18	20	18	18	19.3	1978	
17.7.20	20	20	19	19	20	18	20	20	19.5	2028	
18.7.20	21	18	18	19	17	20	19	18	18.7	2072	
19.7.20	19	19	20	20	18	19	20	20	19.3	1978.44	
20.7.20	20	20	18	18	18	19	20	18	18.8	1936.8	
21.7.20	18	19	20	21	23	24	23	23	21.3	2532.4	
22.7.20	19	20	21	23	24	23	23	24	22.0	2621	
23.7.20	20	21	20	23	24	25	24	23	22.5	2890.3	
24.7.20	21	20	18	24	23	20	23	20	21.3	2532	
25.7.20	20	21	22	23	21	20	19	20	20.7	2387	
26.7.20	19	20	18	21	20	18	20	18	19.2	1965	
27.7.20	20	21	20	21	21	19	21	20	20.3	2245	
28.7.20	21	20	21	23	20	19	20	18	20.2	2240	
29.7.20	20	18	20	23	21	21	18	20	20.1	2227	
30.7.20	23	19	19	22	21	22	20	19	20.6	2380	
31.7.20	21	20	20	21	22	23	19	20	20.7	2347	

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**CHEEMA PAPERS LTD., KASHIPUR**  
**EFFLUENT TREATMENT PLANT**  
**DAILY EFFLUENT DISCHARGE RECORD**

90° VANOTCH READINGS (cms.)

Month: August 2020

Date	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM	AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
1.8.20	25 cm	20 cm	19 cm	18	19	20	21	21 cm	20.3	2245.443	
2.8.20	20	19	18	17	19	20	18	19	19.1	1960.32	
3.8.20	20	18	20	18	18	18	18	20	18.6	1820.4	
4.8.20	19	18	18	19	19	20	18	19	19.1	1960.3	
5.8.20	18	18	20	20	17	18	20	17	18.5	1780.7	
6.8.20	19	19	19	18	18	19	17	18	18.8	1936.8	
7.8.20	19	18	19	18	18	20	17	17	18.3	1730.8	
8.8.20	18	20	19	20	20	18	18	16	19.5	2028.6	
9.8.20	18	20	18	20	21	20	19	20	19.6	2068	
10.8.20	19	18	20	19	19	18	18	19	19.6	1872.5	
11.8.20	20	18	19	20	20	20	18	19	18.7	1872.5	
12.8.20	21	18	19	18	19	19	18	20	19.3	1978.6	
13.8.20	21	20	20	20	20	19	19	21	19.1	1960.3	
14.8.20	23	19	18	19	19	20	20	23	20.5	2295	
15.8.20	19	18	18	19	19	21	23	23	20.6	2335	
16.8.20	20	20	19	20	20	23	24	23	20.7	2357.5	
17.8.20	19	20	19	19	18	20	23	23	20.2	2232.96	
18.8.20	20	20	19	20	18	20	21	21	19.6	2068	
19.8.20	21	19	18	17	19	19	21	21	19.7	2120	
20.8.20	22	18	20	17	20	20	22	22	19.6	2068	
21.8.20	21	20	21	19	20	21	22	22	20.2	2232	
22.8.20	20	19	20	20	18	20	20	20	20.2	2226.0	
23.8.20	21	20	20	20	23	23	23	23	20.2	2232.99	
24.8.20	22	20	21	21	22	23	21	21	21.2	2232.99	
25.8.20	21	21	21	21	22	23	21	21	21.2	2232.99	
26.8.20	22	23	23	20	22	23	21	21	21.5	2232.99	
27.8.20	23	20	21	19	19	21	19	19	21.2	2232.99	
28.8.20	21	25	21	18	19	18	17	18	20.3	2232.96	
29.8.20	21	20	20	17	20	18	17	18	19.3	1998.7	
30.8.20	28	19	18	18	19	18	18	19	20.0	2226.0	
31.8.20	27	19	18	20	18	20	18	18	20.0	2226.0	

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# CHEEMA PAPERS LTD., KASHIPUR

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

90° VANOTCH READINGS (cms.)

Month: SEP 2020

Reviewed By

Date	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM	AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )
19.9.20	21 Cm	20	23	19	18	19	20	19	20.1 Cm	2227.0 m <sup>3</sup>
20.9.20	20 Cm	21	20	19	17	19	20	19	19.0	1959.12
21.9.20	19	20	22	18	18	18	21	17	18.8	1936.44
22.9.20	18	19	20	18	19	21	19	20	19.8	2184.12
23.9.20	20	18	20	20	20	19	20	18	19.2	1966.0
24.9.20	21	19	21	19	19	21	19	18	19.2	1966
25.9.20	20	20	20	18	17	19	18	20	19.3	2005
26.9.20	19	19	19	18	18	18	17	19	18.3	1930.4
27.9.20	20	19	20	18	18	18	18	18	18.6	1816
28.9.20	21	19	20	19	19	19	19	19	19.2	1966
29.9.20	20	20	20	19	20	19	18	18	19.1	1965
30.9.20	19	20	18	19	17	19	18	18	19.5	2028.5
19.9.20	21	18	18	20	17	20	19	20	19.0	1959.12
20.9.20	18	19	19	18	18	18	18	18	19.3	2005
21.9.20	19	20	20	18	19	19	19	19	18.7	1930
22.9.20	20	19	20	18	18	18	18	18	19.1	1965
23.9.20	21	19	20	19	19	19	19	19	18.7	1930
24.9.20	20	20	17	17	18	18	18	18	19.0	1959.12
25.9.20	21	19	19	18	21	18	20	18	18.7	1930
26.9.20	18	19	18	18	18	18	18	18	18.7	1930
27.9.20	20	20	20	19	19	19	19	19	19.1	1965
28.9.20	21	19	20	19	19	19	19	19	18.7	1930
29.9.20	20	20	19	18	18	18	18	18	19.0	1959.12
30.9.20	21	19	19	18	18	18	18	18	18.7	1930
31.9.20	20	20	20	19	19	19	19	19	19.0	1959.12
1.10.20	21	19	20	19	19	19	19	19	19.3	2005
2.10.20	20	20	20	19	19	19	19	19	19.3	2005
3.10.20	21	19	20	19	19	19	19	19	19.3	2005
4.10.20	20	20	20	19	19	19	19	19	19.3	2005
5.10.20	21	19	20	19	19	19	19	19	19.3	2005
6.10.20	20	20	20	19	19	19	19	19	19.3	2005
7.10.20	21	19	20	19	19	19	19	19	19.3	2005
8.10.20	20	20	20	19	19	19	19	19	19.3	2005
9.10.20	21	19	20	19	19	19	19	19	19.3	2005
10.10.20	20	20	20	19	19	19	19	19	19.3	2005
11.10.20	21	19	20	19	19	19	19	19	19.3	2005
12.10.20	20	20	20	19	19	19	19	19	19.3	2005
13.10.20	21	19	20	19	19	19	19	19	19.3	2005
14.10.20	20	20	20	19	19	19	19	19	19.3	2005
15.10.20	21	19	20	19	19	19	19	19	19.3	2005
16.10.20	20	20	20	19	19	19	19	19	19.3	2005
17.10.20	21	19	20	19	19	19	19	19	19.3	2005
18.10.20	20	20	20	19	19	19	19	19	19.3	2005
19.10.20	21	19	20	19	19	19	19	19	19.3	2005
20.10.20	20	20	20	19	19	19	19	19	19.3	2005
21.10.20	21	19	20	19	19	19	19	19	19.3	2005
22.10.20	20	20	20	19	19	19	19	19	19.3	2005
23.10.20	21	19	20	19	19	19	19	19	19.3	2005
24.10.20	20	20	20	19	19	19	19	19	19.3	2005
25.10.20	21	19	20	19	19	19	19	19	19.3	2005
26.10.20	20	20	20	19	19	19	19	19	19.3	2005
27.10.20	21	19	20	19	19	19	19	19	19.3	2005
28.10.20	20	20	20	19	19	19	19	19	19.3	2005
29.10.20	21	19	20	19	19	19	19	19	19.3	2005
30.10.20	20	20	20	19	19	19	19	19	19.3	2005
31.10.20	21	19	20	19	19	19	19	19	19.3	2005

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23350.2



# CHEEMA PAPERS LTD., KASHIPUR

## EFFLUENT TREATMENT PLANT DAILY EFFLUENT DISCHARGE RECORD

Month : Oct 2020

Date	90° V-NOTCH READINGS (cms.)								AVG. OF READINGS	TOTAL DISCHARGE (m <sup>3</sup> )	Reviewed By
	8:00 AM	11:00 AM	2:00 PM	5:00 PM	8:00 PM	11:00 PM	2:00 AM	5:00 AM			
1.10.20	20cm	18	19	20	18	18	17	19	18.6	1912.0	
2.10.20	20cm	19	20	19	20	21	20	19	19.7	2058.0	
3.10.20	21cm	19	18	17	18	19	18	18	18.5	1815	
4.10.20	20	19	20	18	17	18	19	16	18.3	1730.4	
5.10.20	20	18	19	17	18	17	18	18	18.1	1712	
6.10.20	19	17	20	20	18	18	19	17	18.5	1815	
7.10.20	18	18	18	19	16	19	20	18	18.1	1712	
8.10.20	19	19	17	18	18	20	18	20	18.6	1912	
9.10.20	20	20	19	19	19	19	21	21	19.7	2058	
10.10.20	18	19	18	20	17	17	20	18	18.3	1730.42	
11.10.20	19	18	20	18	20	16	18	17	18.2	1705.0	
12.10.20	20	19	19	19	19	16	18	18	18.5	1815	
13.10.20	20	18	18	20	18	17	17	19	18.3	1730	
14.10.20	20	18	18	19	19	18	18	20	18.7	1930.0	
15.10.20	19	20	20	20	20	18	18	18	19.1	1960.2	
16.10.20	18	19	19	18	19	19	19	18	18.6	1912	
17.10.20	18	18	20	19	20	20	20	18	19.1	1960	
18.10.20	20	19	20	18	18	19	20	17	18.8	1936.2	
19.10.20	20	18	19	18	17	19	20	18	18.6	1912	
20.10.20	18	19	20	18	19	20	16	18	18.7	1930	
21.10.20	19	18	19	20	17	18	18	17	18.2	1705	
22.10.20	20	18	20	21	18	19	18	18	19.0	1959	
23.10.20	18	19	18	20	19	20	19	18	18.8	1936.2	
24.10.20	19	20	18	21	20	21	20	18	19.6	2038.2	
25.10.20	20	18	18	19	20	19	17	18	18.8	1936.2	
26.10.20	18	23	22	28	23	19	18	17	21.2	2520	
27.10.20	20	21	23	28	20	18	17	16	19.3	1988.96	
28.10.20											

501



GSTIN :- 05AYWPN7153M2ZJ  
PAN No. AYWPN7153M

Prop.

Mob. 9837555198  
9837612849

# Bharat Waste Management Company

Authorized Dealer :- Uttarakhand Environment Protection & Pollution Control Board (PEB ID - 23044)

**A COMPLETE PLASTIC WASTE MANAGEMENT SOLUTION**  
**DEALS IN :- ALL KINDS PLASTIC WASTE SALES & PURCHASE**  
**Manufacturing Plastic Dana & Lams PP, HD, LD, ABS, PC & Job Work**  
**All Kind of Scrap**

**Add. Bharat Waste Management Co. Khasra No. 257 Station Road, Shikarpur**  
**Landhaura, Roorkee, Haridwar (U.K.)**  
**Email :- shadtradingrke@gmail.com**

Ref. No. ....

Date 01/02/2020

## CHEEMA PAPERS LIMITED

9 Km Stone Bazpur Road, Kashipur, Uttarakhand

**SUB - AGREEMENT FOR HAZARDOUS WASTE MATERIAL (Plastic Waste)**  
**DISPOSAL AGREEMENT**

Dear Sir,

We are Bharat Waste Management Company leading provider Of Hazardous Waste Recycler (Plastic Waste) services, that is Industrial waste.

BHARAT WASTE MANAGEMENT COMPANY (Second Party) will pay the agreement charges to CHEEMA PAPERS LIMITED (First Party) for Used & Waste Plastic Treatment & Disposing by BHARAT WASTE MANAGEMENT COMPANY and collect the Used & Wastes Plastic as per CHEEMA PAPERS LIMITED (Second Party) dispose of schedule, that according to Uttarakhand Environment Protection & Pollution Control Board Norms, that manifest certificate Form 5 issue against the Material, which is store by CHEEMA PAPERS LIMITED (Second Party) and That dispose of agreement for One Year and that is chargeable Agreement Between CHEEMA PAPERS LIMITED & BHARAT WASTE MANAGEMENT COMPANY and So Company instruction given below.

For Bharat Waste Management Company  
*[Signature]*  
Prop.

- CHEEMA PAPERS LIMITED (Second Party) shall be arranging the Facility for loading material plastic wastes.
- That Plastic Waste material Dispose against of agreement charges, which is 3.5/Per Kg Ex GST 18% which charges paid by CHEEMA PAPERS LIMITED to BHARAT WASTE MANAGEMENT COMPANY
- That Plastic waste material Quantity should be 15 to 17 Ton Per month, if material Quantity less then so that Plastic Waste Material Rate will be revise
- BHARAT WASTE MANAGEMENT COMPANY segregates another plastic waste which is purchase against of Quantity.
- That agreement effected from 1<sup>st</sup> Feb 2020 and that valid till 1<sup>st</sup> Feb 2021.
- As per Dispose off material that material Transportation in CHEEMA PAPERS LIMITED scope, and that dispose off material details given below.
- BHARAT WASTE MANAGEMENT COMPANY material dispose off against of UEPPCB norms which is against of authorization and dispose off receipt which is provided by facility that against of material Qty.
- That Waste material Dispose off charges payment term within 7 days
- That all legal activity will follow the all Safety & Security rules according to CHEEMA PAPERS LIMITED norms.
- If CHEEMA PAPERS LIMITED breaks the Hazardous Waste Agreement so they will inform before one week by the Notice and they will provide the reason for that concern person of BHARAT WASTE MANAGEMENT COMPANY

CHEEMA PAPERS LIMITED

Authorized Sign

BHARAT WASTE MANAGEMENT COMPANY

Authorized Sign